

Minutes of the Meeting No. 2/16 scheduled on 13.5.2015 (actually held on 28.5.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi \
2. Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC(Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.1 /16 for confirmation and confirmed and adopted the same without any change.

Case No M- 28 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Synergy poly Additives (P) Ltd, Solan F.No.01/83/50/957/AM07/DES-IV RLA F.No.05/24/40/6618/AM07 Lic. No.0510195329 dated 29.11.2006
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, PC Div. (OPS) to examine the case. The case is re-listed for 17-6-2015.

Case No M- 29 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Indokem Ltd., Mumbai F.No.01/82/50/82/AM07/DES-IV/pt. RLA F.No.03/94/40/08/AM07 Lic. No.0310376928 dated 21.04.2006
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The Committee considered the case for the inclusion of one imported raw material at Sl.No.8 viz. "1,8 Dichloro Annthraquinone" against the export of Indonon Brown BR CDP (Vat Brown 1 CDP) as per agenda. Deptt. of C&PC vide their letter dated 17.05.2015 has noted that 1,8 Dichloro Annthraquinone is to be used in the manufacturing process / chemical reactions and is also shown in the material balance. Thus the additional item i.e. 0.046 Kg of 1,8 Dichloro Annthraquinone may be considered for the export of 1 Kg Indonon Brown BR CDP (Vat Brown 1 CDP) for the purpose of EODC/ regularization.

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


अजय श्रीवास्तव/AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No M- 30 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Makwell Plasticizers (P) Ltd, 1) F.No.01/83/50/333/AM14/DES-IV RLA F.No. 03/95/040/00234/AM14/ Lic. No.0310738547 dated 21.06.2013 2) F.No.01/83/50/212/AM12/DES-IV RLA F.No. 03/95/040/890/AM11/ Lic. No.0310626803 dated 15.04.2011 3) F.No.01/83/50/699/AM11/DES-IV RLA F.No. 03/95/040/878/AM10/ Lic. No.0310582896 dated 09.07.2010 4) F.No.01/83/50/287/AM11/DES-IV RLA F.No. 03/95/040/242/AM11/ Lic. No.0310584211 dated 20.07.2010 5) F.No.01/83/50/489/AM11/DES-IV RLA F.No. 03/95/040/367/AM11/ Lic. No.0310594356 dated 29.09.2010 6) F.No.01/83/50/50/AM12/DES-IV RLA F.No. 03/95/040/937/AM11/ Lic. No.0310627591 dated 21.04.2011 7) F.No.01/83/50/691/AM14/DES-IV RLA F.No. 03/95/040/164/AM12/ Lic. No.0310633769 dated 31.05.2011 8) F.No.01/83/50/690/AM14/DES-IV RLA F.No. 03/95/040/510/AM12/ Lic. No.0310655391 dated 22.09.2011 9) F.No.01/83/50/700/AM11/DES-IV RLA F.No. 03/95/040/879/AM10/ Lic. No.0310582899 dated 09.07.2010 10) F.No.01/83/50/773/AM11/DES-IV RLA F.No. 03/95/040/17/AM11/ Lic. No.0310582887 dated 09.07.2010 11) F.No.01/83/50/273/AM11/DES-IV RLA F.No. 03/95/040/46/AM11/ Lic. No.0310582885 dated 09.07.2010 12) F.No.01/83/50/274/AM11/DES-IV RLA F.No. 03/95/040/119/AM11/ Lic. No.0310582892 dated 09.07.2010 13) F.No.01/83/50/488/AM11/DES-IV
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	RLA F.No. 03/95/040/366/AM11/ Lic. No.0310594350 dated 29.09.2010 14) F.No.01/83/50/241/AM13/DES-IV RLA F.No. 03/95/040/74/AM13/ Lic. No.0310692540 dated 27.04.2012 15) F.No.01/83/50/237/AM13/DES-IV RLA F.No. 03/95/040/73/AM13/ Lic. No.0310692544 dated 27.04.2012 16) F.No.01/83/50/671/AM14/DES-IV RLA F.No. 03/95/040/206/AM12/ Lic. No.0310636884 dated 17.06.2011 17) F.No.01/83/50/694/AM14/DES-IV RLA F.No. 03/95/040/208/AM12/ Lic. No.0310636892 dated 17.06.2011 18) F.No.01/83/50/695/AM14/DES-IV RLA F.No. 03/95/040/824/AM12/ Lic. No.0310674732 dated 04.01.2012 19) F.No.01/83/50/668/AM14/DES-IV RLA F.No. 03/95/040/265/AM13/ Lic. No.0310702038 dated 17.07.2012 20) F.No.01/83/50/669/AM14/DES-IV RLA F.No. 03/95/040/518/AM13/ Lic. No.0310712762 dated 15.10.2012 21) F.No.01/83/50/670/AM14/DES-IV RLA F.No. 03/95/040/943/AM13/ Lic. No.0310725374 dated 22.02.2013
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The Committee considered the case as per agenda for amendment in the item of import against the export of Chlorinated Paraffin 25-30% Chlorine content/40-50% chlorine content 46-50% chlorine content. Deptt. of C&PC vide their letter dated 26.05.2015 has stated that request of the firm for the amendment of item from Paraffin (C10-C20) to "Paraffin" for the purpose of EODC / regularization purposes. The firm has indicated that they have been issued fixation of norms indicating import item as Paraffin (C10-C20), but in the shipping documents it is indicated as paraffin. In fact in some of the cases it is indicated as "Paraffin (C14-C15), but is not being accepted under the ambit of Paraffin (C10-C20) which actually falls within its range.

Deptt. of C&PC is of the view that there are various commercial grades of Paraffin with different carbon items per molecule i.e. C10-C13, C11-C12, C11-14, C12-C14, C14-C17, C17-C20. These all falls within the Paraffin (C10-C20). Thus in the normal course, the item is indicated either as Paraffin (C10-C20) or Paraffin. There is no change in the manufacturing process and quantity required for the manufacturer of Chlorinated Paraffins.

Keeping in view of the above the import item may be considered as Paraffin/ Paraffin (C10-C20) from Paraffin (C10-C20) for the purpose of EODC / Regularization purposes against the various advance authorizations.

Norms Committee has accepted the recommendation of Depts. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 31 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Rossary Biotech Ltd., Mumbai F.No.01/83/50/139/AM14/DES-IV/ RLA F.No.03/94/40/991/AM13 Lic. No.0310730421 dated 04.04.2013
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 28.04.2015 issued by Depts. of C&PC(Chem.Div)(AKA) . The case is re-listed for 17.06.2015.

Case No M- 32 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Sudarshan Chemical Industrial Ltd., Pune F.No.01/83/50/657/AM13/DES-IV RLA F.No.31/83/40/109/AM13 Lic. No.3110055879 dated 25.09.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 17-6-2015.

Case No M- 33 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Sriram Compounds P. Ltd., Noida 1) F.No.01/83/50/768/AM13/DES-IV RLA F.No.03/95/40/631/AM13 Lic. No.0310716060 dated 30.11.2012 2) F.No.01/83/50/896/AM10/DES-IV RLA F.No.05/24/40/471/AM09 Lic. No.0510258301 dated 11.02.2010 3) F.No.01/83/50/343/AM08/DES-IV RLA F.No.05/24/40/193/AM08 Lic. No.0510203713 dated 16.05.2007 4) F.No.01/83/50/511/AM08/DES-IV RLA F.No.05/24/40/193/AM08 Lic. No.0510204786 dated 12.06.2007 5) F.No.01/83/50/539/AM10/DES-IV RLA F.No.05/24/40/570/AM09 Lic. No.0510250171 dated 01.10.2009
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, DIPP to examine the case. The case is re-listed for 27.05.2015.

Case No M- 34 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Sabero Organais Gujarat Ltd., Gujarat 1) F.No.01/83/50/890/AM13/DES-IV RLA F.No.03/95/40/743/AM13 Lic. No.0310720296 dated 10.01.2013 2) F.No.01/83/50/891/AM13/DES-IV RLA F.No.03/95/40/621/AM13 Lic. No.0310720301 dated 10.01.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 17-6-2015.

Case No M- 35 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Indokem Ltd., Mumbai 1) F.No.01/82/50/1397/AM06/DES-III/DES-IV RLA F.No.03/95/40/1235/AM06 Lic. No.0310367222 dated 16.02.2006
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/145/2003-Ch.II dated 05.09.2005, the Committee decided to approve the case on repeat basis, as under:-

Export item	Import item
Indonon Blue RSN Reddish Special (Dye content 90%) -1Kg	1. Vat Blue 4 CDP -0910 Kg 2. Sodium Ligno sulphonate -0.025 kg

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 36 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Nemlaxmi Books (India) Pvt. Ltd., Surat F.No.01/83/171/337/AM15/DES-IV RLA F.No.52/24/40/44/AM10 Lic. No.5210030218 dated 05.04.2010
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The Committee considered the case as per agenda for the export of Exercise Book / Note Books/ Registers/ Writing Pads GEM 40-70". Deptt. of IPP vide their letter dated 06.05.2015 has stated that technically for manufacture of Exercise Book / Note Books, the raw material Newsprint paper GSM 40-70 is not feasible. Newspring is used for manufacture of Newspaper and not for Exercise Books

and in manufacturing the Exercise Book / Note Books, writing & Printing paper is used.

Deptt. of IPP is of the view that the request of the firm for ratification of above advance authorization cannot be acceded to.

Norms Committee has accepted the recommendation of Deptt. of IPP and **reject** the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 37 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Kagazkar Industries Pvt. Ltd., Mumbai F.No.01/83/50/87/AM09/DES-IV/pt. RLA F.No.03/94/40/894/AM08 Lic. No.0310451535 dated 26.11.2007
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The Committee considered the case as per agenda for the export of Printed sacks with/ without handle with print. Deptt. of IPP vide their letter dated 19.05.2015 has stated that the case has been examined in their Department and the firm has clarified that they will export only Printed sacks with/ without handle and accordingly, the following norms are recommended:-

Export Item : printed sacks with/ without handle with print

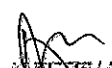
Quantity : 1,37,500.00 Kg

Import Items:

S. No.	Item Description	Quantity recommended
1.	Kraft paper (GSM 85±10%)	1.04 Kg/Kg content in export product
2.	Twisted Paper Cord (3mm-5mm diameter)	1.02 Kg/kg content in export product
3.	Printing Ink	10 gm (value limited to 2% of FOB value of export)/Kg of paper used
4.	Hot Melt Adhesive	1 Kg for 100 Kg of paper used in the same ration as applied for
5.	Water Based Eva Adhesive	
6.	Starch Based Adhesive	

Norms Committee has accepted the recommendation of Deptt. of IPP and approve the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


अजय श्रीवास्तव/AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No M- 38 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Kiran Global Chem Ltd. F.No.01/83/171/337/AM15/DES-IV RLA F.No. Lic. No. dated
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The Committee considered the case as per agenda. The Committee noted that the comments from Deptt. of C&PC (AKA) have been received vide F. No. 14010/2012-CH dated 26.05.2015 and decided to examine the case further on file.

Case No M- 39 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Makwell Plasticizers Pvt. Ltd., Mumbai F.No.01/83/50/200/AM12/DES-IV RLA F.No.03/95/40/817/AM11 Lic. No.0310627594 dated 21.04.2011
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 17-6-2015.

Case No M- 40 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Makwell Plasticizers Pvt. Ltd., Mumbai F.No.01/83/50/114/AM13/DES-IV RLA F.No.03/95/40/1094/AM12 Lic. No.0310689296 dated 02.04.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 17-6-2015.

Case No M- 41 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Krishna Antioxidants Pvt. Ltd., Mumbai F.No.01/83/50/629/AM15/DES-IV RLA F.No.03/94/40/368/AM11 Lic. No.0310787184 dated 22.07.2014
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The Committee considered the case as per agenda. Committee noted that there was typographical error in the export item approved in Meeting No.19/83 dated 26.03.2015. The export item may now been corrected as under:-

From	To
Aqueous Solution of 2- Hydroxy 3- Dimethyl Amine chloride propane polymer (Active content 55% Minimum)	Aqueous Solution of 2- Hydroxy 3-Dimethyl Amine chloride propane polymer (Active content 55% Minimum)

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 42 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Saint Gobain Glass India Pvt. Ltd. Chennai F.No.01/83/50/154/AM13/DES-IV RLA F.No. 04/24/040/00341/AM12/ Lic. No.0410135520 dated 12.04.2012
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The Committee considered the case as per agenda. The Committee noted that the comments from Deptt. of IPP (Nand Lal) have been received vide F. No. 7/44/2015-TWS dated 28.05.2015 and decided to examine the case further on file.

Case No M- 43 NC No.2/16 Dated 13.5.2015 (held on 28.5.2015)	M/ s Jawajar Saw Mills (P) Ltd. Mumbai F.No.01/83/50/730/AM12/DES-IV RLA F.No. 04/24/040/00341/AM12/ Lic. No.0310673460 dated 29.12.2011
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The Committee considered the case for waiver of conditions imposed under Advance Authorization No. 0310673460 dated 29.12.2011 for export of Decking (Green Heart) as per agenda. Deptt. of IPP vide their letter dated 30.04.2015 has stated that the norms was fixed in NC Meeting No.ALC-1/2012 dated 04.04.2012 as under taking cue from A-3628.

Export Item

S. No.	Description of item	Quantity
1.	Decking (Green Heart) AD 19mm X 140mm	1 Cubic Meter

Import Item

S. No.	Description of item	Quantity
1.	Relevant Wood Logs (Green Heart, Sawing Quality) (Subject to condition laid down in the SION A-3628- Notes)	1.60 Cubic Meter

Export Item

S. No.	Description of item	Quantity
1.	Decking (Green Heart) AD 25mm X 140mm	1 Cubic Meter

Import Item

S. No.	Description of item	Quantity
1.	Relevant Wood Logs (Green Heart, Sawing Quality) (Subject to condition laid down in the SION A-3628- Notes)	1.60 Cubic Meter

Accordingly, additional condition sheet dated 14.08.2013 was issued to the firm by Mumbai DGFT imposing certain condition of Sawm Timber.


A. JAY PRAKASH
संयुक्त निदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

CAPAXIL vide their letter dated 31.03.2015 has also stated that Wasn Timber is timber that is cut from logs into different shapes & sizes and falls under 4407. Whereas the firm has exported Articles of Wood, i.e. Decking of two sizes which is value added product and covered under HS Code 4409. CAPAXIL also requested for waiver of additional conditions which is irrelevant in this case.

Deptt. of IPP has clarify that they have no objection for waiver of additional conditions imposed on 14.08.2013 by Mumbai DGFT.

Norms Committee has accepted the recommendation of Deptt. of IPP and approve the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


अनिल कुमार शrivastava
संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 2/83-ALC1/2015 MEETING DATE : 13.05.2015

1	Case No.: 79/11/83-ALC1/2014	Party Name: M/S HINDUSTAN MINT & AGRO PRODUCTS PVT.LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00392/AM15/	RLA File :29/24/040/00001/AM11/	Lic.No/Date: 2910011334 15.06.2010	Defer Date:17.06.2015
Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.6.2015.				

2	Case No.: 21/44/83-ALC1/2011	Party Name: INDIAN TECHNOMAC CO.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic.No/Date: 0510307112 03.11.2011	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 17.6.2015.				

3	Case No.: 5/40/83-ALC1/2012	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00742/AM13/	RLA File :17/24/040/00044/AM13/	Lic.No/Date: 1710005129 31.10.2012	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 17.6.2015.				

4	Case No.: 8/2/83-ALC1/2015	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00081/AM16/	RLA File :05/23/040/00318/AM13/	Lic.No/Date: 0510338708 08.11.2012	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their O.M.No.46011/30/2011-PC. II dated				

2.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Aromatic Solvent Naphtha Kesol - 100	1 MT	Heavy Aromatics	1.12 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 59/5/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.6.2015.			

Case No.: 72/5/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
HQ File :01/83/050/00080/AM14/	RLA File :08/24/040/00399/AM13/	Lic.No/Date:0810118629 20.02.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.6.2015.			

Case No.: 73/5/83-ALC1/2013	Party Name: COLORANT LTD.,	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
HQ File :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.6.2015.			

Case No.: 78/5/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
HQ File :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.06.2015.			

	Case No.:13/51/83-ALC1/2012	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
9	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:17.06.2015
Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 17.06.2015.				

	Case No.:15/5/83-ALC1/2013	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
10	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

	Case No.:82/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
11	HQ File :01/83/050/00090/AM14/	RLA File :08/24/040/00412/AM13/	Lic.No/Date:0810118793 25.02.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.06.2015.				

	Case No.:51/5/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
12	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

	Case No.:76/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
13	HQ File :01/83/050/00084/AM14/	RLA File :08/24/040/00420/AM13/	Lic.No/Date:0810118908 28.02.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.06.2015.				

14	Case No.:50/5/83-ALC1/2013	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
	HQ File :01/83/050/00058/AM14/	RLA File :08/24/040/00435/AM13/	Lic.No/Date:0810119294 12.03.2013	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their U.O.No.46011/53/2013-PC.II dated 20.4.2015, the Committee decided to approve the case as under :-			
	Export Item	Qty.	Import Item	Qty.
	Industrial Solvents ITC(HS) Code 27079900 density 0.86 to 0.89 I.B.P.>140° C to F.B.P.<350°C	1 Kg	Heavy Aromatic C-9 or Heavy Aromatic	1.05 Kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

15	Case No.:58/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00066/AM14/	RLA File :08/24/040/00431/AM13/	Lic.No/Date:0810119297 12.03.2013	Defer Date:
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.			

16	Case No.:76/17/83-ALC1/2014	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00686/AM15/	RLA File :04/24/040/00277/AM13/	Lic.No/Date:0410144057 12.03.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 6.4.2015. The case is re-listed for 17.06.2015.			

17	Case No.:43/5/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00051/AM14/	RLA File :03/95/040/00674/AM13/	Lic.No/Date:0310727964 13.03.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and Central Excise Data certified by CA and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 17.06.2015.			

18	Case No.:28/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Final reminder issued on 17.4.2014 and 11.8.2014. The case is re-listed for 17.06.2015.				

19	Case No.:29/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 17.06.2015.				

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Case No.:29/17/83-ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00202/AM14/	RLA File :09/24/040/00524/AM13/	Lic.No/Date:0910055573 27.03.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/25/15-TSW dated 25.05.2015, the Committee decided to approve the case as under :-			
Export Item : Poly Coated Cupstock 1 PE			
Quantity : 1 MT			
Import Item			
S. No.	Item Description	Quantity Recommended in MT.	
1.	Sodium Chlorate (Pulp Conversion Chemical)	0.023284	
2.	Quick Lime (Pulp Conversion Chemical)	0.9806	
3.	Caustic Soda Lye (Plup Conversion Chemical)	0.103057	
4.	Sodium Sulphate (Plup Conversion Chemical)	0.023284	
5.	Wet end Chmicals (Cationic Tapioca starch, Modified Tapioca Starch, Oxidised Starch, Modified Starch)	0.033502	
6.	Carboaxy Methyl Cellulose	0.007411	
7.	Precipitated Calcium Carbonate	0.0900	
8.	Core Pipes	As per packing policy	
9.	Stretch Film (Packing material)	As per packing policy	
10	LDPE (Polymer	0.102254	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


 संयुक्त निदेशक/Joint DGFT
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

21	Case No.:21/7/83-ALC1/2013	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:17.06.2015
Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 17.06.2015.				

22	Case No.:57/26/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

23	Case No.:7/17/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

24	Case No.:18/17/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00191/AM14/	RLA File :08/24/040/00002/AM14/	Lic.No/Date:0810120486 25.04.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.06.2015.				

25	Case No.:72/17/83-ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:17.06.2015
Decision :D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 17.06.2015.				

26	Case No.:73/17/83-ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00246/AM14/	RLA File :06/24/040/00005/AM14/	Lic.No/Date:0610031938 10.05.2013	Defer Date:17.06.2015
Decision : Comments awaited from DIPP. Re-listed for 17.06.2015.				

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Case No.:50/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved								
HQ File :01/83/050/00223/AM14/	RLA File :05/23/040/00033/AM14/	Lic.No/Date:0510353883 13.05.2013	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their O.M.No.46011/30/2011-PC. II dated 2.12.2014, the Committee decided to approve the case as under :-											
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Aromatic Solvent Naphtha Kesol - 200</td><td>1 MT</td><td>Heavy Aromatics</td><td>1.12 MT</td></tr></table>				Export Item	Qty.	Import Item	Qty.	Aromatic Solvent Naphtha Kesol - 200	1 MT	Heavy Aromatics	1.12 MT
Export Item	Qty.	Import Item	Qty.								
Aromatic Solvent Naphtha Kesol - 200	1 MT	Heavy Aromatics	1.12 MT								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

28	Case No.:60/26/83-ALC1/2013	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 17.06.2015.				

29	Case No.:14/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 17.06.2015.				

30	Case No.:15/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 17.06.2015.				

31	Case No.:2/13/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 17.06.2015.			

32	Case No.:11/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 17.06.2015.			

33	Case No.:6/21/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00292/AM14/	RLA File :08/24/040/00110/AM14/	Lic.No/Date:0810122025 18.06.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.06.2015.			

34	Case No.:10/21/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Deffered and Re-indexed
	HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 17.06.2015.			

35	Case No.:17/26/83-ALC1/2013	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

36	Case No.:76/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:17.06.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.

37	Case No.:49/26/83-ALC1/2013	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00372/AM14/	RLA File :03/94/040/00066/AM14/	Lic.No/Date:0310740469 05.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014. The case is re-listed for 17.06.2015.				

38	Case No.:4/26/83-ALC1/2013	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00327/AM14/	RLA File :03/95/040/00120/AM14/	Lic.No/Date:0310740773 09.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). C&PC(Chem Div) has requested to resubmit the hard copy of the application and the same has been forwarded to them. The case is re-listed for 17.06.2015.				

39	Case No.:21/26/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00344/AM14/	RLA File :03/95/040/00052/AM14/	Lic.No/Date:0310741054 10.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.				

40	Case No.:33/26/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00356/AM14/	RLA File :03/95/040/00119/AM14/	Lic.No/Date:0310741050 10.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.				

41	Case No.:1/1/83-ALC1/2014	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00941/AM14/	RLA File :03/95/040/00224/AM14/	Lic.No/Date:0310741149 11.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from DIPP. Re-listed for 17.06.2015.				

42	Case No.:17/30/83-ALC1/2013	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

43	Case No.:1/18/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic.No/Date:0810122899 18.07.2013	Defer Date:17.06.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 17.06.2015.			

44	Case No.:2/18/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic.No/Date:0810122900 18.07.2013	Defer Date:17.06.2015
	Decision :E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 17.06.2015.			

45	Case No.:34/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 17.06.2015.			

46	Case No.:116/26/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic.No/Date:3110059549 25.07.2013	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 17.06.2015.			

47	Case No.:117/26/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:17.06.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 17.06.2015.

48	Case No.: 23/30/83-ALC1/2013	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic.No/Date:0310743000 26.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 17.06.2015.				

49	Case No.: 63/30/83-ALC1/2013	Party Name: RISE CHEMICAL INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 17.06.2015.				

50	Case No.: 113/26/83-ALC1/2013	Party Name: MARUTI MULTICHEM PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 17.06.2015.				

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Case No.:114/26/83-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00437/AM14/	RLA File :08/24/040/00175/AM14/	Lic.No/Date:0810123301 29.07.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC (Chem Div) vide their U.O.No. 15022/3/2013-Ch.II dated 30.04.2015, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Nicosulfuron Technical	1 Kg	1. 2, AMINOSULFLONYL – N, N DIMETHYL NICOTINAMIDE	0.607 Kg
		2. 4.6DIMETHOXY-2- (PHENOXYCARBONYLAMINO) PYRIMIDINE	0.455 Kg

		3. 1,8 DIZZABICYCLO (5.4.0) UNDEC-7-ENE 4. ACETO NITRILE 5. PHENYL CJHLOORO FORMATE	0.438 Kg 2.00 Kg 1.100 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

52	Case No.:96/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic.No/Date:0810123461 02.08.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

53	Case No.:121/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:0810123458 02.08.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 17.06.2015.2015.				

54	Case No.:95/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic.No/Date:0810123500 05.08.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

55	Case No.:101/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00424/AM14/	RLA File :08/24/040/00214/AM14/	Lic.No/Date:0810123847 16.08.2013	Defer Date:17.06.2015
Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Reminder had been issued on 17.4.2014 and 31.7.2014. The case is re-listed for 17.06.2015.				

56	Case No.:122/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 17.06.2015.			

57	Case No.:123/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

58	Case No.:72/3/83-ALC1/2014	Party Name:MEHTA PETRO REFINERIES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 29.9.2014. PC Div again DL issued on 21.10.2014 and 9.1.2015. The case is re-listed for 17.06.2015.			

59	Case No.:11/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

60	Case No.:9/28/83-ALC1/2013	Party Name:GOYAL INDIA	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00461/AM14/	RLA File :29/24/040/00006/AM14/	Lic.No/Date:2910022553 12.09.2013	Defer Date:17.06.2015
	Decision : D/L dated 21.10.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 17.06.2015.			

61	Case No.:16/42/83-ALC1/2013	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
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HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

Case No.: 28/42/83- ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
62 HQ File :01/83/050/00723/AM14/	RLA File :31/83/040/00115/AM14/	Lic.No/Date:3110060623 07.10.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

Case No.: 60/42/83- ALC1/2013	Party Name: CALIBRE CHEMICALS PVT.LTD.	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
63 HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

Case No.: 61/42/83- ALC1/2013	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
64 HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

Case No.: 68/42/83- ALC1/2013	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
65 HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:17.06.2015
Decision :D/L dated 3.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 17.06.2015.			

Case No.: 50/42/83- ALC1/2013	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
66 HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:17.06.2015
Decision :The Committee considered the case as per agenda and decided to defer			

consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 vide their U.O.No.146010/84/2012-Ch.II issued by Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.

67	Case No.: 29/42/83-ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00724/AM14/	RLA File :31/83/040/00076/AM14/	Lic.No/Date: 3110060828 23.10.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

68	Case No.: 74/42/83-ALC1/2013	Party Name: STEEL MONT PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date: 0310754966 23.10.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

69	Case No.: 6/41/83-ALC1/2013	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date: 3010097773 24.10.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

70	Case No.: 102/42/83-ALC1/2013	Party Name: ANKIT INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date: 0810125962 24.10.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.			

71	Case No.: 1/32/83-ALC1/2013	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date: 0810125990 25.10.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed			

for 17.06.2015.2015.

72	Case No.:54/42/83-ALC1/2013	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Rejected
	HQ File :01/83/050/00749/AM14/	RLA File :02/24/040/00102/AM14/	Lic.No/Date:0210195598 25.10.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter dated 02.06.2014 issued by DC(MSME) followed by reminder dated 20.08.2014 issued by DC (MSME). RLA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

73	Case No.:106/42/83- ALC1/2013	Party Name:PRIMA CHEMICALS,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015				

74	Case No.:8/41/83-ALC1/2013	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00650/AM14/	RLA File :03/95/040/00533/AM14/	Lic.No/Date:0310756111 30.10.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.				

75	Case No.:47/41/83- ALC1/2013	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00689/AM14/	RLA File :03/94/040/00452/AM14/	Lic.No/Date:0310756238 30.10.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015				

76	Case No.:2/33/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.				

77	Case No.:20/49/83-ALC1/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 17.06.2015.				

78	Case No.:6/42/83-ALC1/2013	Party Name:OREM ACCESS BIO. INC	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Rejected
	HQ File :01/83/050/00701/AM14/	RLA File :09/24/040/00357/AM14/	Lic.No/Date:0910058107 01.11.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 17.04.2014 issued by Deptt. of C&PC(PC Div) followed by reminder dated 12.11.2014 issued by Deptt. of C&PC(PC Div).				
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

Case No.:13/41/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00655/AM14/	RLA File :03/94/040/00636/AM14/	Lic.No/Date:0310756883 06.11.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/47/2015-TSW dated 30.04.2015, the Committee decided to approve the case as under :-

Export Item : Soap Noodles – OSAA7 Classic

Quantity : 1 Kg

Import Item

S. No.	Item Discription	Quantity required for manufacture of unit quantity of export product (Kg)
1.	Laural Alcohol	0.296
2.	Ceto stearyl alcohol	0.090
3.	Eutanol G	0.0065
4.	Starch	0.340
5.	Stearic Acid	0.080

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.: 99/42/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
80	HQ File :01/83/050/00794/AM14/	RLA File :08/24/040/00341/AM14/	Lic.No/Date:0810126313 07.11.2013	Defer Date:
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

	Case No.: 16/41/83-ALC1/2013	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
81	HQ File :01/83/050/00658/AM14/	RLA File :03/95/040/00612/AM14/	Lic.No/Date:0310757683 12.11.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 17.06.2015.				

	Case No.: 23/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
82	HQ File :01/83/050/00665/AM14/	RLA File :03/94/040/00674/AM14/	Lic.No/Date:0310757577 12.11.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.				

	Case No.: 92/42/83-ALC1/2013	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
83	HQ File :01/83/050/00787/AM14/	RLA File :03/94/040/00685/AM14/	Lic.No/Date:0310757584 12.11.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.				

	Case No.: 15/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
84	HQ File :01/83/050/00657/AM14/	RLA File :03/94/040/00670/AM14/	Lic.No/Date:0310757764 13.11.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.				

85	Case No.:21/41/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date:0310757759 13.11.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

86	Case No.:26/42/83-ALC1/2013	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date:3510042650 13.11.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 17.06.2015.			

87	Case No.:115/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date:3410038438 13.11.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 17.06.2015.			

88	Case No.:116/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:17.06.2017
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited, The case is re-listed for 17.06.2015.			

89	Case No.:117/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 17.06.2015.			

90	Case No.:22/42/83-ALC1/2013	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

Case No.:114/42/83- ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.			

92	Case No.:4/42/83-ALC1/2013	Party Name:BILT GRAPHIC PAPER PRODUCTS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
	HQ File :01/83/050/00699/AM14/	RLA File :31/83/040/00140/AM13/	Lic.No/Date:3110061100 20.11.2013	Defer Date:


 जयदेव श्रीवास्तव / Anil Kumar Srivastava
 सचिव, विदेश व्यापार महानिदेशालय
 Director General of Foreign Trade
 समितिलया विभाग / Deptt. of Commerce
 नया दिल्ली / New Delhi

Decision : Decision : The Committee considered the case as per agenda. Based on the written recommendation of DiPP vide their Letter No. 7/34/2014-TSW dated 26.05.2015, the Committee decided to approve the case as under :-

Export Item No. 1 : 2/S Coated Art Paper in Sheets 70 GSM to 180 GSM

Quantity : 14,000 MT

Export Item No.3 : 2/S Coated Art Paper in Reels 70 GSM to 180 GSM

Quantity : 3,000 MT

Import Item

S. No. As per appl.	Item Discription	Quantity recommended / MT of export
1.	Wood Pulp	0.8100 MT
2.	Calcium Carbonate	0.3351 MT
3.	Latex (50% concentration)	0.0774 MT
5.	Wet End Chemicals (Retention Aid, AKD Dimer of Fatty Acid AKD Emulsifier Resin 216 AKD Stabiliser 472 Optical Brightening Agent Dispersant Cationic Starch, Oxidies Starch)	0.0740 MT
6.	Coating Chemicals Carboxy Methl Cellulose Poly Inyl Alcohol, Hardner, lubricant, Antifoamer, Optical Brightening Agent Dispersant (A) Nylgum (B) Perfectacoate (C) Excel Coat (D) Stabilys	0.0194 MT
7.	Stretch Gilm	As per packing policy
9.	Poly Kraft Paper	As per packing policy
10.	Consumable Item – Press Belt	As applied for subject to maximum CIF value of 0.65% of FOB value.
11.	Consumable item – Forming Wire (2 nd Bottom Tranfer Belt)	
12.	Consumable Item – Tranfer Belt	
13.	Consumable Item – Screen	
14.	Consumable Item – Tranfer Belt (Fabric and Paper making)	
15.	Consumable item – Gentabelt	
16.	Consumable Item – Coating Blade	


 Anil Srivastava
 संयुक्त प्रमुख निदेशक / Joint DGFT
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

Export Item No. 2 : 2/S Coated Art Board in Sheets 190 GSM to 350 GSM

Quantity : 4,000 MT

Export Item No.4 : 2/S Coated Art Board in Reels 190 GSM to 350 GSM

Quantity : 4,000 MT

Import Item

S. No. As per appl.	Item Discription	Quantity recommended / MT of export
1.	Wood Pulp	0.9414 MT
2.	Calcium Carbonate	0.1450 MT
4.	SBR Latex (50% DRC)	0.0540 MT
5.	Wet End Chemicals (Retention Aid, AKD Dimer of Fatty Acid AKD Emulsifier Resin 216 AKD Stabiliser 472 Optical Brightening Agent Dispersant Cationic Starch, Oxidies Starch)	0.0465 MT
6.	Coating Chemicals Carboxy Methl Cellulose Poly Inyl Alcohol, Hardner, Lubricant, Antifoamer, Optical Brightening Agent Dispersant (A) Nylgum (B) Perfectacoate (C) Excel Coat (D) Stabilys	0.0291 MT
8.	Clay	0.080 MT
10.	Consumable Item – Press Belt	
11.	Consumable item – Forming Wire (2 nd Bottom Tranfer Belt)	As applied for subject to maximum CIF value of 0.64% of FOB value.
12.	Consumable Item – Tranfer Belt	
13.	Consumable Item – Screen	
14.	Consumable Item – Tranfer Belt (Fabric and Paper making)	
15.	Consumable item – Gentabelt	
16.	Consumable Item – Coating Blade	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

93	Case No.:39/42/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.				

Joint DGFT
संयुक्त प्रहरी निदेशक / Joint DGFT
विदेशी व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

94	Case No.:95/42/83-ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00790/AM14/	RLA File :03/95/040/00635/AM14/	Lic.No/Date:0310758989 25.11.2013	Defer Date:
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8..2014. The case is re-listed for 17.06.2015.				

95	Case No.:118/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date:3410038533 25.11.2013	Defer Date:
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 17.06.2015.				

96

Case No.:90/42/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00785/AM14/	RLA File :03/95/040/00544/AM14/	Lic.No/Date:0310759180 26.11.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC (Chem Div) vide their U.O.No. 15022/2/2015-Ch.II dated 23.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Propineb Technical 80% (Antracol technical 80%)	1 Kg	1. 1,2- Propylene Diamine 75%	0.308 Kg
		2. Carbon Di Sulphide	0.482 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

97	Case No.:11/42/83-ALC1/2013	Party Name:KL HI-TECH SECURE PRINT LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00706/AM14/	RLA File :09/24/040/00415/AM14/	Lic.No/Date:0910058361 27.11.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 20.4.2015 issued by DIPP. The case is re-listed for 17.06.2015.				

98	Case No.:84/42/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

99	Case No.:107/42/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00802/AM14/	RLA File :08/24/040/00372/AM14/	Lic.No/Date:0810126791 02.12.2013	Defer Date:
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

100	Case No.:2/37/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00624/AM14/	RLA File :08/24/040/00380/AM14/	Lic.No/Date:0810126836 03.12.2013	Defer Date:
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015			

101	Case No.:101/42/83-ALC1/2013	Party Name:MEGHMANI PIGMENTS	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00796/AM14/	RLA File :08/24/040/00375/AM14/	Lic.No/Date:0810126839 03.12.2013	Defer Date:
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

102	Case No.:2/38/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00630/AM14/	RLA File :17/24/040/00093/AM14/	Lic.No/Date:1710005605 06.12.2013	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA a per para 4.7.4 of HBP(2009-14). Letter/E-mail issued to RA, Goa on 26.8.2014. The case is re-listed for 17.06.2015.			

103	Case No.:49/49/83-ALC1/2013	Party Name:CUARZO	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:1310045472	Defer

:01/83/050/00928/AM14/	:13/24/040/00035/AM14/	19.12.2013	Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 20.5.2015 issued by DIPP. The case is re-listed for 17.6.2015.			

104	Case No.: 1/40/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00640/AM14/	RLA File :08/24/040/00382/AM14/	Lic.No/Date:0810127358 24.12.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

105	Case No.: 2/40/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00641/AM14/	RLA File :08/24/040/00381/AM14/	Lic.No/Date:0810127359 24.12.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

106	Case No.: 3/40/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00642/AM14/	RLA File :08/24/040/00384/AM14/	Lic.No/Date:0810127369 24.12.2013	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

107	Case No.: 17/49/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.				

108	Case No.: 9/2/83-ALC1/2015	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00082/AM16/	RLA File :05/23/040/00397/AM14/	Lic.No/Date:0510374409 24.12.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their O.M.No.46011/30/2011-PC. II dated				

2.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Aromatic Solvent Naphtha Kesol - 100	1 MT	Heavy Aromatics	1.12 MT
Aromatic Solvent Naphtha Kesol - 150	1 MT	Heavy Aromatics	1.12 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:18/49/83- ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
109 HQ File :01/83/050/00897/AM14/	RLA File :08/24/040/00427/AM14/	Lic.No/Date:0810127411 26.12.2013	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

Case No.:5/49/83- ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
110 HQ File :01/83/050/00884/AM14/	RLA File :09/24/040/00490/AM14/	Lic.No/Date:0910058807 02.01.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

Case No.:24/49/83- ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
111 HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 17.06.2015.			

Case No.:1/42/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
112 HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 17.06.2015.			

Case No.:50/49/83- ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
113 HQ File	RLA File	Lic.No/Date:0310765260	Defer

:01/83/050/00929/AM14/	:03/95/040/00698/AM14/	09.01.2014	Date:17.06.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 17.06.2015.			

114	Case No.: 13/5/83-ALC1/2014	Party Name:ANISH CHEMICALS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

115	Case No.: 58/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 17.06.2015.				

116	Case No.: 32/49/83-ALC1/2013	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:17.06.2015
Decision : D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 17.06.2015				

117	Case No.: 67/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:17.06.2015
Decision : Comments awaited from DIPP. The case re-listed for 17.06.2015.				

118	Case No.: 1/45/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00815/AM14/	RLA File :09/24/040/00537/AM14/	Lic.No/Date:0910059013 22.01.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 12.5.2015. The case is re-listed for 17.06.2015.				

119	Case No.: 70/3/83-ALC1/2014	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 17.06.2015.			

120	Case No.: 33/49/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00912/AM14/	RLA File :08/24/040/00471/AM14/	Lic.No/Date:0810128507 30.01.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

121	Case No.: 44/3/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00066/AM15/	RLA File :03/95/040/00837/AM14/	Lic.No/Date:0310768789 31.01.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 17.06.2015.			

122	Case No.: 7/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 17.06.2015.			

123	Case No.: 14/5/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

124	Case No.: 26/49/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:17.06.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.

125	Case No.:4/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.The case is re-listed for 17.06.2015.				

126	Case No.: 4/3/83-ALC1/2014	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00026/AM15/	RLA File :31/83/040/00180/AM14/	Lic.No/Date: 3110062470 07.02.2014	Defer Date: 17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

127	Case No.:83/3/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 17.06.2015.				

	Case No.:8/2/83-ALC1/2014	Party Name:MAGNUM OVERSEAS (INDIA)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
128	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div)was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 17.06.2015.				

	Case No.: 82/3/83-ALC1/2014	Party Name: PI INDUSTRIES LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
129	HQ File :01/83/050/00104/AM15/	RLA File :13/24/040/00051/AM14/	Lic.No/Date: 1310046182 19.02.2014	Defer Date: 17.06.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 17.06.2015.				

130	Case No.:14/3/83-ALC1/2014	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3510043603	Defer

:01/83/050/00036/AM15/	:35/24/040/00043/AM14/	25.02.2014	Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.			

131	Case No.:73/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

132	Case No.:15/83-ALC1/2014	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 17.06.2015.				

133	Case No.:62/83-ALC1/2014	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00084/AM15/	RLA File :05/23/040/00491/AM14/	Lic.No/Date:0510380276 26.02.2014	Defer Date:17.06.2015
Decision : Committee considered this case as per agenda and decided to defer the case for four weeks. The case re-listed for 17.06.2015.				

134	Case No.:13/83-ALC1/2014	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

135	Case No.:8/83-ALC1/2014	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The				

case is re-listed for 17.06.2015

136	Case No.:11/3/83-ALC1/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 17.06.2015.				

137	Case No.:30/3/83-ALC1/2014	Party Name:IDL EXPLOSIVES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00052/AM15/	RLA File :09/24/040/00533/AM14/	Lic.No/Date:0910059483 03.03.2014	Defer Date:17.06.2015
Decision : D/L dated 31.10.2014 followed by reminder dated 6.1.2015 & 20.5.2015 issued by DIPP . The case is re-listed for 17.06.2015.				

138	Case No.:10/15/83-ALC1/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 17.06.2015				

139	Case No.:1/3/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:17.06.2015
Decision : DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 17.06.2015.				

140	Case No.:79/3/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 17.06.2015.				

141	Case No.:1/5/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:17.06.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.

142	Case No.:2/1/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 17.06.2015			

143	Case No.:9/5/83-ALC1/2014	Party Name:WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00126/AM15/	RLA File :03/95/040/01015/AM12/	Lic.No/Date:0310775336 21.03.2014	Defer Date:17.06.2015
	Decision : Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 17.06.2015.			

144	Case No.:32/3/83-ALC1/2014	Party Name:FORMOED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00054/AM15/	RLA File :08/24/040/00580/AM14/	Lic.No/Date:0810129934 24.03.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 21.4.2015 followed by reminder dated 20.05.2015 issued by DIPP. The case is re-listed for 17.06.2015..2015.			

145	Case No.:7/2/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00007/AM15/	RLA File :08/24/040/00553/AM14/	Lic.No/Date:0810130211 01.04.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 17.06.2015.			

146	Case No.:71/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00478/AM15/	RLA File :17/24/040/00001/AM15/	Lic.No/Date:1710005789 21.04.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for			

17.06.2015.

147	Case No.: 5/11/83-ALC1/2014	Party Name: VISHNU CHEMICALS LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00318/AM15/	RLA File :09/24/040/00643/AM14/	Lic.No/Date: 0910059878 25.04.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 18.5.2015. The case is re-listed for 17.06.2015.			

148	Case No.: 8/11/83-ALC1/2014	Party Name: CHEMINOVA INDIA LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date: 0310779662 28.04.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 17.06.2015.			

149	Case No.: 35/11/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date: 0310779935 29.04.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 17.06.2015.			

150	Case No.: 38/11/83-ALC1/2014	Party Name: RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date: 0310780071 30.04.2014	Defer Date:17.06.2015
	Decision : D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 17.06.2015.			

151	Case No.: 72/11/83-ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00385/AM15/	RLA File :04/24/040/00003/AM15/	Lic.No/Date: 0410157503 30.04.2014	Defer Date:17.06.2015
	Decision : D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 17.06.2015.			

152	Case No.:59/11/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:17.06.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. Comments awaited. The case is re-listed for 17.06.2015.			

153	Case No.:66/11/83-ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

154	Case No.:55/15/83-ALC1/2014	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00551/AM15/	RLA File :03/94/040/00096/AM15/	Lic.No/Date:0310781181 09.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 17.06.2015.			

155	Case No.:11/5/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 17.06.2015.			

156	Case No.:12/5/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 17.06.2015.			

157	Case No.:71/11/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310781513	Defer

:01/83/050/00384/AM15/	:03/95/040/00120/AM15/	13.05.2014	Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 17.06.2015.			

158	Case No.: 9/11/83-ALC1/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00322/AM15/	RLA File :09/24/040/00089/AM15/	Lic.No/Date: 0910060095 15.05.2014	Defer Date:17.06.2015
Decision ::Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 17.06.2015.				

159	Case No.: 75/11/83-ALC1/2014	Party Name: MERIT POLYPLAST	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date: 0310781978 19.05.2014	Defer Date:17.06.2015
Decision :D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 17.06.2015.				

160

Case No.: 57/15/83-ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
HQ File :01/83/050/00553/AM15/	RLA File :03/94/040/00038/AM15/	Lic.No/Date: 0310781904 19.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/100/2012-Ch.II dated 25.05.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Aryl Poloxyethylene Ether	1 Kg	1. Ethylene Oxide	0.421 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

161	Case No.: 75/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date: 1710005815 20.05.2014	Defer Date:17.06.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.				

162	Case No.:74/11/83-ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

163	Case No.:44/15/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00540/AM15/	RLA File :03/94/040/00112/AM15/	Lic.No/Date:0310782315 21.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

164	Case No.:15/5/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

165	Case No.:11/15/83-ALC1/2014	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00507/AM15/	RLA File :09/24/040/00095/AM15/	Lic.No/Date:0910060179 22.05.2014	Defer Date:17.06.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

166	Case No.:45/15/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00541/AM15/	RLA File :03/94/040/00081/AM15/	Lic.No/Date:0310782482 22.05.2014	Defer Date:17.06.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem.Div) (AKA) . The case is re-listed for 17.06.2015.			

167	Case No.:59/15/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:17.06.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.

168	Case No.:73/11/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

169	Case No.:78/11/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

170	Case No.:54/11/83-ALC1/2014	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00367/AM15/	RLA File :03/95/040/00016/AM15/	Lic.No/Date:0310782844 26.05.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.2.2015. The case is re-listed for 17.06.2015.				

171	Case No.:37/13/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00444/AM15/	RLA File :08/24/040/00086/AM15/	Lic.No/Date:0810131732 26.05.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

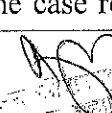

 Joint DGFT
 Director General of Foreign Trade
 बहुराष्ट्रिय व्यापार विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

172

Case No.:42/15/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00538/AM15/	RLA File :03/94/040/01016/AM14/	Lic.No/Date:0310782908 26.05.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No.14010/13/2015-Ch.II dated 25.05.2015, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Automate Red PBXF (Dye content 60% Solvent Red Dye)	1 Kg	1. Beta Naphthol	0.196 Kg
		2. Heptene	0.088 Kg
		3. Mix Toluidine	0.225 Kg
		4. Aniline Oil	0.063 Kg
		5. Sodium Nitrite	0.198 Kg
		6. 2-Ethyl Hexylamine	0.104 Kg
		7. Sodium Formate	0.188 Kg
		8. Aromatic Solvent 150/200 (Heavy Duty Aromatic Solvent Naphtha)	0.400 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

173	Case No.:54/15/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00550/AM15/	RLA File :03/94/040/00073/AM15/	Lic.No/Date:0310782910 26.05.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 24.2.2015. The case is re-listed for 13.5.2015. D/L dated 28.4.2015 issued by C&PC(PC.Div)(AKA). The case is re-listed for 17.06.2015.			

174	Case No.:10/11/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00323/AM15/	RLA File :08/24/040/00092/AM15/	Lic.No/Date:0810131812 27.05.2014	Defer Date:
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for			


 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

17.06.2015.

175	Case No.: 8/13/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00415/AM15/	RLA File :08/24/040/00090/AM15/	Lic.No/Date: 0810131784 27.05.2014	Defer Date:
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 17.06.2015.			

176	Case No.: 56/15/83-ALC1/2014	Party Name: CLEAN COATS PVT.LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00552/AM15/	RLA File :03/94/040/00008/AM15/	Lic.No/Date: 0310783070 27.05.2014	Defer Date:
	Decision : Comments awaited from DIPP. D/L dated 19.05.2015 issued by Deptt. of IPP(Nand Lal) The case re-listed for 17.06.2015.			

177	Case No.: 60/15/83-ALC1/2014	Party Name: ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00556/AM15/	RLA File :03/94/040/01145/AM13/	Lic.No/Date: 0310783340 28.05.2014	Defer Date:
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 17.06.2015.			

178	Case No.: 59/13/83-ALC1/2014	Party Name: HP INTERNATIONAL	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date: 0310783465 29.05.2014	Defer Date: 17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 17.06.2015.			

179	Case No.: 66/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00473/AM15/	RLA File :17/24/040/00013/AM15/	Lic.No/Date: 1710005830 29.05.2014	Defer Date: 17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 17.06.2015.			

180	Case No.: 52/11/83-ALC1/2014	Party Name: J.G. CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date: 0210203709 02.06.2014	Defer Date: 17.06.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 17.06.2015.

181	Case No.: 32/11/83-ALC1/2014	Party Name: LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:17.06.2015
	Decision : D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 17.06.2015.			

182	Case No.: 65/11/83-ALC1/2014	Party Name: INDOTAN CHEMICALS LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date:0210203847 05.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015			

183	Case No.: 47/15/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00543/AM15/	RLA File :03/94/040/00183/AM15/	Lic.No/Date:0310784514 05.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 17.06.2015.			

184	Case No.: 13/15/83-ALC1/2014	Party Name: GSC, GLASS LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00509/AM15/	RLA File :05/23/040/00100/AM15/	Lic.No/Date:0510388379 06.06.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The D/L dated 20.05.2015 issued by Deptt. of IPP. The case is re-listed for 17.06.2015.			

185	Case No.: 62/13/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00469/AM15/	RLA File :03/94/040/01001/AM14/	Lic.No/Date:0310784852 09.06.2014	Defer Date:


 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Export Item	Qty.	Import Item	Qty.
As approved by NC	-do-	As approved by NC	-do-

186	Case No.:67/13/83- ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 17.06.2015.			

187	Case No.:11/11/83-ALC1/2014	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Transferred to Different Section
	HQ File :01/83/050/00324/AM15/	RLA File :04/24/040/00059/AM15/	Lic.No/Date:0410158576 11.06.2014	Defer Date:13.05.2015
	Decision :			

188	Case No.:40/15/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 17.06.2015.				

189	Case No.:50/15/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

जयपुर श्रीरामदास जी. SEBASTAVIA
 संयुक्त महानिदेशक Joint DGFT
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/ Deptt. of Commerce
 नई दिल्ली / New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/316/2014-TSW dated 28.04.2015, the Committee decided to approve the case as under :-

Export Item : Vaseline Original Pure Skin Jelly

Quantity : 490 MT

Import Item

S. No.	Item Discription	Quantity recommended
1.	Yellow petroleum Jelly	490 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

196	Case No.:21/11/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

197	Case No.:63/11/83-ALC1/2014	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date:0810132362 17.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

198

Case No.:15/13/83-ALC1/2014	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00422/AM15/	RLA File :02/24/040/00045/AM15/	Lic.No/Date:0210204052 17.06.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/40/2015-TSW dated 28.04.2015, the Committee decided to approve the case as under :-			
Export Item : Gummed paper Tape for veneers			
Quantity : 1,27,225 Kg			
Import Item			
S. No.	Item Discription	Quantity recommended	
1.	Kraft paper (no coating) – 53 GSM	89,896 Kg	
2.	Esterified Starch	31,194 Kg	

3.	Acrylamide 98% minimum	12,496 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

199	Case No.: 34/13/83-ALC1/2014	Party Name: KL HI-TECH SECURE PRINT LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00441/AM15/	RLA File :09/24/040/00099/AM15/	Lic.No/Date: 0910060482 17.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from DIPP. D/L dated 21.05.2015 issued by DIPP. The case re-listed for 17.06.2015.			

200	Case No.: 58/13/83-ALC1/2014	Party Name: BHANU DYES PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00465/AM15/	RLA File :03/94/040/00114/AM15/	Lic.No/Date: 0310785477 17.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

201	Case No.: 37/11/83-ALC1/2014	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date: 0410158741 18.06.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 17.06.2015.			

202	Case No.: 54/13/83-ALC1/2014	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00461/AM15/	RLA File :03/94/040/00085/AM15/	Lic.No/Date: 0310785570 18.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

203	Case No.: 55/13/83-ALC1/2014	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00462/AM15/	RLA File :03/94/040/00174/AM15/	Lic.No/Date: 0310785572 18.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

204	Case No.:12/11/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date:0410158765 19.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

205	Case No.:27/11/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date:0810132394 19.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

206	Case No.:21/13/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00428/AM15/	RLA File :34/24/040/00065/AM15/	Lic.No/Date:3410040284 19.06.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 17.06.2015.			

207	Case No.:70/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00477/AM15/	RLA File :17/24/040/00026/AM15/	Lic.No/Date:1710005856 19.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

208	Case No.:77/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00484/AM15/	RLA File :17/24/040/00025/AM15/	Lic.No/Date:1710005855 19.06.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

209	Case No.:61/15/83-ALC1/2014	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00557/AM15/	RLA File :03/95/040/00235/AM15/	Lic.No/Date:0310785689 19.06.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy			

from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 17.06..2015.

210	Case No.:69/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00476/AM15/	RLA File :17/24/040/00029/AM15/	Lic.No/Date:1710005861 20.06.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

211	Case No.:74/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

212	Case No.:78/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

213	Case No.:17/13/83-ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00424/AM15/	RLA File :02/24/040/00051/AM15/	Lic.No/Date:0210204155 23.06.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

214	Case No.:40/13/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:17.06.2015
	Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application. and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 17.06.2015.			

215	Case No.:61/11/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810132433	Defer

:01/83/050/00374/AM15/	:08/24/040/00129/AM15/	24.06.2014	Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

216	Case No.: 44/13/83-ALC1/2014	Party Name: SAVITA POLYMERS LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00451/AM15/	RLA File :03/95/040/00227/AM15/	Lic.No/Date:0310785919 24.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 17.06.2015.				

217	Case No.: 11/13/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00418/AM15/	RLA File :08/24/040/00131/AM15/	Lic.No/Date:0810132487 26.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

218	Case No.: 23/13/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00430/AM15/	RLA File :34/24/040/00084/AM15/	Lic.No/Date:3410040318 26.06.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. D/L dated19.05.2015 has been issued to the firm . The case is re-listed for 17.06.2015.				

219	Case No.: 24/13/83-ALC1/2014	Party Name: GRASIM INDUSTRIES LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

220	Case No.: 25/13/83-ALC1/2014	Party Name: LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00432/AM15/	RLA File :07/24/040/00097/AM15/	Lic.No/Date:0710105417 26.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

221	Case No.: 31/13/83-ALC1/2014	Party Name: METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File	RLA File	Lic.No/Date:0510389140	Defer Date:

:01/83/050/00438/AM15/	:05/24/040/00148/AM15/	26.06.2014	
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/3/2015-PC.II dated 20.4.2015, the Committee decided to approve the case as under :-			
Export Item	Qty. in kg	Import Item	Qty. in Kg
Thermoplastic material texband OB India (gbp 113400)	1 Kg	Fibre Reinforced Bitumen Texhand india 2-HHFSTB 007 (GBP 94500.00)	1.03 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

222	Case No.:35/13/83- ALC1/2014	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00442/AM15/	RLA File :09/24/040/00161/AM15/	Lic.No/Date:0910060546 26.06.2014	Defer Date:
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 17.06.2015.				
223	Case No.:48/13/83- ALC1/2014	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

224	Case No.:16/17/83- ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00626/AM15/	RLA File :03/94/040/00261/AM15/	Lic.No/Date:0310786063 26.06.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015. The case is re-listed for 17.06.2015.				

225	Case No.:32/17/83- ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00642/AM15/	RLA File :03/94/040/00247/AM15/	Lic.No/Date:0310786090 26.06.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

	Case No.: 12/13/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
226	HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date: 0810132515 30.06.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

	Case No.: 22/13/83-ALC1/2014	Party Name: MEGHMANI ORGANICS LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
227	HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date: 0810132532 30.06.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

	Case No.: 72/17/83-ALC1/2014	Party Name: WENDT (INDIA) LIMITED,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
228	HQ File :01/83/050/00682/AM15/	RLA File :07/21/040/00271/AM15/	Lic.No/Date: 0710105464 30.06.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

229

Case No.: 49/13/83-ALC1/2014	Party Name: MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
HQ File :01/83/050/00456/AM15/	RLA File :03/95/040/00268/AM15/	Lic.No/Date: 0310786224 01.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/137/2014-TSW dated 30.04.2015, the Committee decided to approve the case as under :-			
Export Item : Open Mesh Fabric of Glass Fibre			
Quantity : 1 Kg			
Import Item			
S. No.	Item Discription	Quantity Recommended	
1.	Glass Filament Yarn	0.340 Kg	
2.	Roving (glass)	0.439 Kg	
3.	Acrylic Acid Resin for fibre glass Mesh Coating	0.176 Kg	
4.	Ethylene Vinyl Acetate Copolymer	0.147 Kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

230	Case No.: 7/13/83-ALC1/2014	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00414/AM15/	RLA File :05/23/040/00093/AM15/	Lic.No/Date:0510389315 02.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

231	Case No.: 4/11/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00317/AM15/	RLA File :03/94/040/00271/AM15/	Lic.No/Date:0310786357 03.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

232	Case No.: 2/13/83-ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00409/AM15/	RLA File :05/24/040/00152/AM15/	Lic.No/Date:0510389343 03.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). D/L dated 23.04.2015 has been issued to firm by Deptt. of IPP. followed by reminder dated 21.05.2015. The case re-listed for 17.06.2015.			

233	Case No.: 41/13/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

234	Case No.: 43/13/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00450/AM15/	RLA File :02/24/040/00054/AM15/	Lic.No/Date:0210204313 03.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

235	Case No.: 3/17/83-ALC1/2014	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:0310786358	Defer

:01/83/050/00613/AM15/	:03/94/040/00286/AM15/	03.07.2014	Date:17.06.2015
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Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) (AKA) on 17.3.2015. The case is re-listed for 17.06.2015.

236	Case No.: 26/17/83-ALC1/2014	Party Name: CHEMOCID IMPEX PVT. LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00636/AM15/	RLA File :03/94/040/00266/AM15/	Lic.No/Date:0310786351 03.07.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/23/2013-CH-II dated 28.4.2015, the Committee decided to approve the case as under :-			
	Export Item	Qty. in kg	Import Item	Qty. in Kg
	Solvent Red 19E Namely Chemocid Red B Liquid	1 Kg	1. Ortho Toluidine 2. Tridecyl Amine 3. 2-Ethyl Hexyl Amine 4. Sodium Nitrite 5. Aromatic Solvent	0.512 Kg 0.120 Kg 0.202 Kg 0.247 Kg 0.400 Kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

237	Case No.: 28/13/83-ALC1/2014	Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00435/AM15/	RLA File :05/23/040/00094/AM15/	Lic.No/Date:0510389354 04.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

238	Case No.: 31/17/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00641/AM15/	RLA File :03/94/040/00285/AM15/	Lic.No/Date:0310786433 04.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 17.06.2015.			

239	Case No.: 82/11/83-ALC1/2014	Party Name: SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00395/AM15/	RLA File :04/24/040/00063/AM15/	Lic.No/Date:0410158940 07.07.2014	Defer Date:
	Decision : Comments awaited from DIPP. The case re-listed for 08.07.2015.			

240	Case No.: 9/13/83-ALC1/2014	Party Name: CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date: 0710105533 07.07.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

241	Case No.: 30/17/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00640/AM15/	RLA File :03/94/040/00273/AM15/	Lic.No/Date: 0310786469 07.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 17.06.2015.			

Case No.: 42/13/83-ALC1/2014	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
HQ File :01/83/050/00449/AM15/	RLA File :02/24/040/00060/AM15/	Lic.No/Date: 0210204378 08.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/44/2015-TSW dated 25.05.2015, the Committee decided to approve the case as under :-			
242	Export Item : Carbon Yarn Braided Packing / Ring (Gland Packing)		
	Quantity : 500 Kg		
	Import Items : Carbon Yarn		
	Quantity : 510 Kg		
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

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Case No.:7/15/83-ALC1/2014	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00503/AM15/	RLA File :07/24/040/00102/AM15/	Lic.No/Date:0710105583 08.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No.7/50/2015-TSW dated 30.04.2015, the Committee decided to approve the case as under :-			
Export Item : Printed Books			

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Case No.:4/15/83-ALC1/2014	Party Name:SGM PAPER PRODUCTS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00500/AM15/	RLA File :05/24/040/00158/AM15/	Lic.No/Date:0510389599 09.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/50/2015-TSW dated 30.04.2015, the Committee decided to approve the case as under :-			
Export Item : Note BNooks [Using printing Paper of (50-150 GSM) 125 MT & Supercol Mottled Coloured Board (390+/-10% GSM) 24 MT]			
Quantity : 149 MT			
<u>Import Item</u>			
S. No.	Item Discription	Quantity Recommended	
1.	Printing Paper Coated (50-150 GSM)	140.625 MT	
2.	Supercol Mottled Coloured Board (390+/-10% GSM)	25.20 MT	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:29/17/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00639/AM15/	RLA File :03/94/040/00093/AM15/	Lic.No/Date:0310786634 09.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/13/2015-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-			
Export Item	Qty. in kg	Import Item	Qty. in Kg
Reactive Blue 19 (90% Dye content)	1 Kg	1. Bromamine Acid 2. Meta Base Condense	0.650 Kg 0.350 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

249	Case No.:3/13/83-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00410/AM15/	RLA File :05/24/040/00150/AM15/	Lic.No/Date:0510389659 11.07.2014	Defer Date:17.06.2015
	Decision : D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 17.06.2015.			

250	Case No.:16/13/83-ALC1/2014	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 05.02.2015 issued by DC, (MSME). Re-listed for 17.06.2015.				

251	Case No.:1/9/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

252	Case No.:5/13/83-ALC1/2014	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 21.4.2015 issued by DIPP. followed by reminder dated 21.05.2015. The case is re-listed for 17.06.2015.				

253	Case No.:6/17/83-ALC1/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00616/AM15/	RLA File :03/95/040/00321/AM15/	Lic.No/Date:0310786779 14.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

254	Case No.:8/17/83-ALC1/2014	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00618/AM15/	RLA File :03/94/040/00322/AM15/	Lic.No/Date:0310786774 14.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

255	Case No.:6/13/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00413/AM15/	RLA File :08/24/040/00145/AM15/	Lic.No/Date:0810132695 15.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

256	Case No.:39/13/83-ALC1/2014	Party Name:GIVAUDAN (INDIA) PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00446/AM15/	RLA File :07/24/040/00117/AM15/	Lic.No/Date:0710105734 15.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.				

257	Case No.:7/17/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00617/AM15/	RLA File :03/94/040/00329/AM15/	Lic.No/Date:0310786869 15.07.2014	Defer Date:17.06.2015
Decision : D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 17.06.2015.				

258	Case No.:32/13/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00439/AM15/	RLA File :08/24/040/00158/AM15/	Lic.No/Date:0810132743 16.07.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

259	Case No.:22/17/83-ALC1/2014	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Approved								
	HQ File :01/83/050/00632/AM15/	RLA File :03/94/040/00338/AM15/	Lic.No/Date:0310786921 16.07.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.15022/11/2013-CH-II dated 19.05.2015, the Committee decided to approve the case as under :-												
<table border="1"><tr><td>Export Item</td><td>Qty. in kg</td><td>Import Item</td><td>Qty. in Kg</td></tr><tr><td colspan="4"> </td></tr></table>					Export Item	Qty. in kg	Import Item	Qty. in Kg				
Export Item	Qty. in kg	Import Item	Qty. in Kg									

Triclopyr Butoxy Ethyl Ester 32.1% EC	1 Kg	1. NA-TCP 85% MIN. 2. 2-Butoxy Ethanol (Butyl Cellosolve 3. Aromatic Solvent (Solvent C- 9)	0.263 Kg 0.151 Kg 0.597 Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:27/17/83- ALC1/2014	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
HQ File :01/83/050/00637/AM15/	RLA File :17/24/040/00005/AM15/	Lic.No/Date:1710005882 17.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 17.06.2015.			

Case No.:2/17/83-ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00612/AM15/	RLA File :03/95/040/00339/AM15/	Lic.No/Date:0310787070 18.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/49/2015-TSW dated 30.04.2015, the Committee decided to approve the case as under :-

Export Item : Open Mesh Fabric of Glass Fibre

Quantity : 1 Kg

Import Item

S. No.	Item Discription	Quantity Recommended
1.	Glass Filament Yarn	0.340 Kg
2.	Roving (glass)	0.439 Kg
3.	Acrylic Acid Resin for fibre glass Mesh Coating	0.176 Kg
4.	Ethylene Vinyl Acetate Copolymer	0.147 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:14/17/83-ALC1/2014	Party Name:VENUS ETHOXYETHERS PVT.LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00624/AM15/	RLA File :17/24/040/00040/AM15/	Lic.No/Date:1710005883 18.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No. 15022/28/2012-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-			

Signature
Joint DGFT
General of Foreign Trade
Deptt. of Commerce
New Delhi

Export Item	Qty. in kg	Import Item	Qty. in Kg
AS- 376 (Alkyl Phenol resin Ethoxylate)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.1078 Kg 0.7549 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

263	Case No.:17/2/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00090/AM16/	RLA File :08/24/040/00089/AM15/	Lic.No/Date:0810132764 18.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

264	Case No.:18/17/83-ALC1/2014	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00628/AM15/	RLA File :03/94/040/00344/AM15/	Lic.No/Date:0310787252 23.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 5.3.2015. The case is re-listed for 17.06.2015.				

265	Case No.:6/15/83-ALC1/2014	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00502/AM15/	RLA File :07/24/040/00004/AM15/	Lic.No/Date:0710106125 24.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 24.2.2015. The case is re-listed for 17.06.2015.				

266	Case No.:17/17/83-ALC1/2014	Party Name:ANUPAM COLOURS & CHEMICALS INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00627/AM15/	RLA File :03/94/040/00380/AM15/	Lic.No/Date:0310787339 25.07.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.				

267	Case No.:46/17/83-ALC1/2014	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00656/AM15/	RLA File :03/95/040/00342/AM15/	Lic.No/Date:0310787349 25.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

268	Case No.:38/13/83-ALC1/2014	Party Name:BEE CHEMS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM15/	RLA File :06/24/040/00015/AM15/	Lic.No/Date:0610037863 31.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21.05.2015 issued by Deptt. of IPP. Re-listed for 17.06.2015.			

269	Case No.:22/15/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00518/AM15/	RLA File :34/24/040/00105/AM15/	Lic.No/Date:3410040421 31.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 17.06.2015.			

270	Case No.:44/17/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00654/AM15/	RLA File :03/95/040/00367/AM15/	Lic.No/Date:0310787462 31.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

271	Case No.:45/17/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00655/AM15/	RLA File :03/95/040/00370/AM15/	Lic.No/Date:0310787438 31.07.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015.			

The case is re-listed for 17.06.2015.

272	Case No.: 3/11/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00316/AM15/	RLA File :08/24/040/00171/AM15/	Lic.No/Date: 0810132857 01.08.2014	Defer Date: 17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.2015.				

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Case No.:23/17/83-ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00633/AM15/	RLA File :03/95/040/00374/AM15/	Lic.No/Date:0310787559 04.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No.7/49/2015-TSW dated 25.05.2015, the Committee decided to approve the case as under :-

Export Item : Open Mesh Fabric of Glass Fibre

Quantity : 1 Kg

Import Item

S. No.	Item Discription	Quantity Recommended
1.	Glass Filament Yarn	0.340 Kg
2.	Roving (glass)	0.439 Kg
3.	Acrylic Acid Resin for fibre glass Mesh Coating	0.176 Kg
4.	Ethylene Vinyl Acetate Copolymer	0.147 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

274	Case No.: 53/17/83-ALC1/2014	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00663/AM15/	RLA File :08/24/040/00179/AM15/	Lic.No/Date: 0810132892 05.08.2014	Defer Date: 17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

275	Case No.: 54/17/83-ALC1/2014	Party Name: OMKAR SPECIALITY CHEMICALS LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00664/AM15/	RLA File :03/95/040/00381/AM15/	Lic.No/Date: 0310787635 05.08.2014	Defer Date: 17.06.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.

276	Case No.: 16/15/83-ALC1/2014	Party Name: STERICON PHARMA PVT.LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date: 0710106308 06.08.2014	Defer Date: 17.06.2015
Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application. and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 17.06..2015.				

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Case No.: 50/17/83-ALC1/2014	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
HQ File :01/83/050/00660/AM15/	RLA File :08/24/040/00184/AM15/	Lic.No/Date: 0810132913 06.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/12/2015-CH-II dated 23.04.2015, the Committee decided to approve the case as under :-			
Export Item	Qty. in kg	Import Item	Qty. in Kg
Reactive Blu R (Special) (CL No. Reactive BLUE 19) Dye content 37%)	1 Kg	Reactive Blu R (Crude) (CL No. Reactive BLUE 19) Dye content 72%)	0.510 Kg

278	Case No.: 24/15/83-ALC1/2014	Party Name: TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00520/AM15/	RLA File :04/24/040/00121/AM15/	Lic.No/Date: 0410159168 07.08.2014	Defer Date: 17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

279	Case No.: 25/15/83-ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00521/AM15/	RLA File :04/24/040/00076/AM15/	Lic.No/Date: 0410159193 07.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/3/2014-PC.II dated 14.05.2015, the Committee decided to approve the case as under :-				

Export Item	Qty. in kg	Import Item	Qty. in MT
Lubricant Oil Base 9P 20° C	1 Kg	Polypropylene Glycol	0.10

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

280	Case No.: 41/17/83-ALC1/2014	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00651/AM15/	RLA File :03/95/040/00405/AM15/	Lic.No/Date: 0310787834 08.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

281	Case No.: 42/17/83-ALC1/2014	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00652/AM15/	RLA File :03/95/040/00383/AM15/	Lic.No/Date: 0310787836 08.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 17.06.2015.			

282	Case No.: 55/17/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00665/AM15/	RLA File :03/95/040/00408/AM15/	Lic.No/Date: 0310787835 08.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

283	Case No.: 58/17/83-ALC1/2014	Party Name: VRS GRANITES PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00668/AM15/	RLA File :09/24/040/00233/AM15/	Lic.No/Date: 0910060834 08.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21.05.2015 issued by Deptt. of IPP. Re-listed for 17.06.2015.			

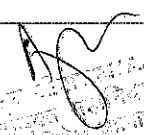
	Case No.: 4/17/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
284	HQ File :01/83/050/00614/AM15/	RLA File :03/95/040/00300/AM15/	Lic.No/Date: 0310787887 11.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 17.06.2015.			

	Case No.: 5/17/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
285	HQ File :01/83/050/00615/AM15/	RLA File :03/95/040/00299/AM15/	Lic.No/Date: 0310787886 11.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

	Case No.: 43/17/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
286	HQ File :01/83/050/00653/AM15/	RLA File :03/95/040/00298/AM15/	Lic.No/Date: 0310787885 11.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.3.2015. The case is re-listed for 17.06.2015.			

	Case No.: 47/17/83- ALC1/2014	Party Name: RUSHIL DECOR LTD.	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
287	HQ File :01/83/050/00657/AM15/	RLA File :08/24/040/00187/AM15/	Lic.No/Date: 0810132945 11.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 17.06.2015.			

	Case No.: 59/17/83- ALC1/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
288	HQ File :01/83/050/00669/AM15/	RLA File :09/24/040/00253/AM15/	Lic.No/Date: 0910060845 12.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. The case is re-listed for 17.06.2015.			


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289	Case No.:12/15/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

290	Case No.:69/15/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00565/AM15/	RLA File :08/24/040/00152/AM15/	Lic.No/Date:0810132970 13.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

291	Case No.:67/17/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00677/AM15/	RLA File :17/24/040/00053/AM15/	Lic.No/Date:1710005894 14.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

292	Case No.:68/17/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00678/AM15/	RLA File :17/24/040/00052/AM15/	Lic.No/Date:1710005893 14.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

293	Case No.:21/15/83-ALC1/2014	Party Name:MAIL SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
	HQ File :01/83/050/00517/AM15/	RLA File :04/24/040/00132/AM15/	Lic.No/Date:0410159256 19.08.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/136/2014-TSW dated 07.05.2015, the Committee decided to approve the case as under :-			

Export Item : Brown Paper Envelopes		
Quantity : 1 Kg		
Import Item		
S. No.	Item Discription	Quantity Recommended
1.	Relevant quality & GSM Brown paper (Plain/Ribbed	1.10 Kg
2.	Glue for paper	0.01 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

294	Case No.:32/15/83-ALC1/2014	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00528/AM15/	RLA File :05/24/040/00215/AM15/	Lic.No/Date:0510390584 20.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

295	Case No.:76/15/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00572/AM15/	RLA File :08/24/040/00024/AM15/	Lic.No/Date:0810133056 20.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

296	Case No.:79/15/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00575/AM15/	RLA File :08/24/040/00075/AM15/	Lic.No/Date:0810133059 20.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

297	Case No.:17/15/83-ALC1/2014	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00513/AM15/	RLA File :05/23/040/00196/AM15/	Lic.No/Date:0510390624 21.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DC(MSME) on 9.4.2015. The case is re-listed for 17.06.2015.			

298	Case No.:27/15/83-ALC1/2014	Party Name:GSC, GLASS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00523/AM15/	RLA File :05/23/040/00187/AM15/	Lic.No/Date:0510390632 21.08.2014	Defer Date:17.06.2015
Decision : Comments awaited from DIPP. The case re-listed for 17.06.2015.				

299	Case No.:29/15/83-ALC1/2014	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00525/AM15/	RLA File :05/23/040/00200/AM15/	Lic.No/Date:0510390623 21.08.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 24.2.2015. The case is re-listed for 17.06.2015.				

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Case No.:31/15/83-ALC1/2014	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00527/AM15/	RLA File :05/23/040/00201/AM15/	Lic.No/Date:0510390622 21.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/08/2010-PC.II dated 19.05.2015, the Committee decided to approve the case as under :-			
Export Item	Qty. in kg	Import Item	Qty. in Kg
Single Sided Decorative Aluminium Foil laminated Sheets (without barrier paper), Thickness 0.70 MM	1 Kg	Kraft paper (60 GSM-205 GSM)	0.7230
		Aluminium Foil (60 Micron-120 Micron)	0.3733
		Tissue paper 20 GSM-38 GSM)	0.03299
		Phenol	0.3198
		Melamine	0.1329
		Methanol	0.2785
		B.O.P.P. Film	0.0109
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


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301	Case No.: 84/15/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00580/AM15/	RLA File :08/24/040/00103/AM15/	Lic.No/Date:0810133067 21.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

302	Case No.: 72/15/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00568/AM15/	RLA File :08/24/040/00106/AM15/	Lic.No/Date:0810133083 22.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

303	Case No.: 73/15/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00569/AM15/	RLA File :08/24/040/00194/AM15/	Lic.No/Date:0810133092 25.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 17.06.2015.			

304	Case No.: 9/17/83-ALC1/2014	Party Name: FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00619/AM15/	RLA File :31/83/040/00129/AM15/	Lic.No/Date:3110064779 25.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from DIPP. The case is re-listed for 17.06.2015.			

305	Case No.:15/15/83-ALC1/2014	Party Name:SGM PAPER PRODUCTS	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved			
	HQ File :01/83/050/00511/AM15/	RLA File :05/24/040/00246/AM15/	Lic.No/Date:0510390768 26.08.2014	Defer Date:			
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/48/2015-TSW dated 28.04.2015, the Committee decided to approve the case as under :-						
	Export Item : Note Books [Using printing Paper coated of (50-150 GSM) 100.00 MT and Supercol Mottled Coloured Board (390+/-10% GSM) 24.00 MT]						
	Quantity : 124 MT						
Import Item							
<table border="1"><thead><tr><th>S. No.</th><th>Item Discription</th><th>Quantity Recommended</th></tr></thead></table>					S. No.	Item Discription	Quantity Recommended
S. No.	Item Discription	Quantity Recommended					

1.	Printing Paper Coated (50-150 GSM) (Relevant)	112.500 MT
2.	Supercol Mottled Coloured Board (390+/- 10% GSM)	25.200 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

306	Case No.: 74/15/83- ALC1/2014	Party Name: ASIATIC INDUSTRIES	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div)(AKA). The case is re-listed for 17.06.2015.			

307	Case No.: 83/15/83- ALC1/2014	Party Name: PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00579/AM15/	RLA File :08/24/040/00198/AM15/	Lic.No/Date:0810133102 26.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			
308	Case No.: 19/19/83- ALC1/2014	Party Name: AGRO LIFE SCIENCE CORPORATION	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00795/AM15/	RLA File :02/24/040/00102/AM15/	Lic.No/Date:0210204863 26.08.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

309	Case No.: 20/15/83-ALC1/2014	Party Name: EVERSHINE WOOD PACKAGING PVT LTD	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00516/AM15/	RLA File :04/24/040/00136/AM15/	Lic.No/Date:0410159313 27.08.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/22/2014-TSW dated 25.05.2015, the Committee decided to approve the case as under :-			
Export Item : Wooden Pallets/ Crates/ Boxes/ Runners/ Skids/ Packing items (Wooden Packaging items) [Containing Pine Wood (Picea abies)]				
Quantity : 1 cubic meter				
Import item : Pine Wood Sawn size (Picea abies)				

Quantity	: 1.035 cubic meter
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.	

310	Case No.:19/15/83-ALC1/2014	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 17.06.2015.			

311	Case No.:7/19/83-ALC1/2014	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00783/AM15/	RLA File :02/24/040/00106/AM15/	Lic.No/Date:0210204890 01.09.2014	Defer Date:17.06.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 17.06.2015.			

312	Case No.:12/17/83-ALC1/2014	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00622/AM15/	RLA File :31/83/040/00053/AM15/	Lic.No/Date:3110064823 02.09.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 17.06.2015.			

313	Case No.:13/17/83-ALC1/2014	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00623/AM15/	RLA File :31/83/040/00052/AM15/	Lic.No/Date:3110064822 02.09.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 17.06.2015.			

314	Case No.:52/17/83-ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00662/AM15/	RLA File :08/24/040/00206/AM15/	Lic.No/Date:0810133196 02.09.2014	Defer Date:17.06.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 17.06.2015.			

315	Case No.:49/17/83- ALC1/2014	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00659/AM15/	RLA File :05/23/040/00223/AM15/	Lic.No/Date:0510390980 04.09.2014	Defer Date:17.06.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS) . The case is re-listed for 17.06.2015.				

316	Case No.:36/17/83- ALC1/2014	Party Name:SHAILNICK CHEMICALS PVT.LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00646/AM15/	RLA File :08/24/040/00210/AM15/	Lic.No/Date:0810133259 08.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

317	Case No.:51/17/83- ALC1/2014	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00661/AM15/	RLA File :29/24/040/00005/AM15/	Lic.No/Date:2910025160 08.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

318	Case No.:39/17/83- ALC1/2014	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00649/AM15/	RLA File :08/24/040/00208/AM15/	Lic.No/Date:0810133300 11.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.				

319	Case No.:10/17/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00620/AM15/	RLA File :15/24/040/00010/AM15/	Lic.No/Date:1510022022 12.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

320	Case No.:11/17/83-ALC1/2014	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00621/AM15/	RLA File :05/23/040/00247/AM15/	Lic.No/Date:0510391109 12.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

Case No.:15/17/83-ALC1/2014	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00625/AM15/	RLA File :05/24/040/00267/AM15/	Lic.No/Date:0510391106 12.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/7/2015-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin	1 Kg	1. Paraffin (C 10-C 20)	0.560 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

322	Case No.:45/19/83-ALC1/2014	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00821/AM15/	RLA File :03/94/040/00430/AM15/	Lic.No/Date:0310789143 12.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 24.4.2015. The case is re-listed for 17.06.2015.				
323	Case No.:66/17/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00676/AM15/	RLA File :34/24/040/00148/AM15/	Lic.No/Date:3410040549 15.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 12.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.				

324	Case No.:70/17/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00680/AM15/	RLA File :33/24/040/00008/AM15/	Lic.No/Date:3310030076 15.09.2014	Defer Date:17.06.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.

325	Case No.:71/17/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00681/AM15/	RLA File :33/24/040/00009/AM15/	Lic.No/Date:3310030075 15.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

326	Case No.:41/19/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00817/AM15/	RLA File :03/94/040/00565/AM15/	Lic.No/Date:0310789200 15.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 17.06.2015.			

327	Case No.:34/17/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00644/AM15/	RLA File :08/24/040/00151/AM15/	Lic.No/Date:0810133353 16.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

328	Case No.:37/17/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00647/AM15/	RLA File :08/24/040/00205/AM15/	Lic.No/Date:0810133352 16.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

329	Case No.:63/17/83-ALC1/2014	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
	HQ File :01/83/050/00673/AM15/	RLA File :05/23/040/00265/AM15/	Lic.No/Date:0510391137 16.09.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/57/2015-TSW dated 26.05.2015, the Committee decided to approve the case as under :-			

Export Item : Scented Wax Candles (Palm)

Quantity : 60,000 Kg

Import Item

S. No.	Item Discription	Quantity Recommended
1.	Palm Wax (Candle Grade)	58,080 Kgs
2.	Fragrance Oil	1800 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

330	Case No.:55/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00831/AM15/	RLA File :03/94/040/00525/AM15/	Lic.No/Date:0310789268 16.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

331	Case No.:35/17/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00645/AM15/	RLA File :08/24/040/00564/AM14/	Lic.No/Date:0810133360 17.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

332	Case No.:60/17/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00670/AM15/	RLA File :05/24/040/00283/AM15/	Lic.No/Date:0510391260 22.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 3.3.2015. The case is re-listed for 17.06.2015.			

333	Case No.:51/19/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
	HQ File :01/83/050/00827/AM15/	RLA File :03/94/040/00579/AM15/	Lic.No/Date:0310789538 22.09.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/100/2012-CH-II dated			

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25.05.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Paraffin Inhibitor U9 201	1 Kg	1. Acrylic Acid 2. Behenyl alcohol C 1822 3. Mix Xylene 4. Benzyl Alcohol	0.576 Kg 0.2440 Kg 0.6440 Kg 0.0037 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

334	Case No.: 49/19/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00825/AM15/	RLA File :03/94/040/00600/AM15/	Lic.No/Date:0310789662 25.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 17.06.2015.				

335	Case No.: 44/19/83-ALC1/2014	Party Name: CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00820/AM15/	RLA File :03/94/040/00604/AM15/	Lic.No/Date:0310789700 26.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

336	Case No.: 46/19/83-ALC1/2014	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00822/AM15/	RLA File :03/94/040/00443/AM15/	Lic.No/Date:0310789708 26.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(OPS). The case is re-listed for 17.06.2015.				

337	Case No.: 56/17/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00666/AM15/	RLA File :08/24/040/00246/AM15/	Lic.No/Date:0810133467 29.09.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

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338	Case No.:86/11/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date:0310789864 30.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 17.06.2015.			

339	Case No.:54/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00830/AM15/	RLA File :03/94/040/00576/AM15/	Lic.No/Date:0310789836 30.09.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

340	Case No.:63/19/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Deffered and Re-indexed
	HQ File :01/83/050/00839/AM15/	RLA File :03/94/040/00374/AM15/	Lic.No/Date:0310789834 30.09.2014	Defer Date:13.05.2015
	Decision :			

341	Case No.:53/19/83-ALC1/2014	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00829/AM15/	RLA File :03/94/040/00569/AM15/	Lic.No/Date:0310789914 01.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 17.06.2015.			

342	Case No.:35/15/83-ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00531/AM15/	RLA File :31/83/040/00014/AM15/	Lic.No/Date:3110064947 07.10.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			


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343	Case No.:66/19/83-ALC1/2014	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00842/AM15/	RLA File :03/95/040/00531/AM15/	Lic.No/Date: 0310789974 07.10.2014	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(AA). The case is re-listed for 17.06.2015.			

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Case No.:67/19/83-ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00843/AM15/	RLA File :03/95/040/00207/AM15/	Lic.No/Date:0310789946 07.10.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/49/2015-TSW dated 25.05.2015, the Committee decided to approve the case as under :-

Export Item : Open Mesh Fabric of Glass Fibre

Quantity : 1 Kg

Import Item

S. No.	Item Discription	Quantity Recommended
1.	Glass Filament Yarn	0.340 Kg
2.	Roving (glass)	0.439 Kg
3.	Acrylic Acid Resin for fibre glass Mesh Coating	0.176 Kg
4.	Ethylene Vinyl Acetate Copolymer	0.147 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

345	Case No.:64/19/83-ALC1/2014	Party Name: NARSIPUR CHEMICALS PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00840/AM15/	RLA File :03/95/040/00538/AM15/	Lic.No/Date: 0310790051 09.10.2014	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 17.06.2015.			

346	Case No.:65/19/83-ALC1/2014	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00841/AM15/	RLA File :03/95/040/00499/AM15/	Lic.No/Date: 0310790070 09.10.2014	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(AA). The case			

is re-listed for 17.06.2015.

347	Case No.: 36/15/83-ALC1/2014	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00532/AM15/	RLA File :31/83/040/00157/AM15/	Lic.No/Date: 3110064969 10.10.2014	Defer Date:17.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.			

348	Case No.: 47/19/83-ALC1/2014	Party Name: GLOBUS INTERNATIONAL	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00823/AM15/	RLA File :03/94/040/00649/AM15/	Lic.No/Date: 0310790195 13.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 17.06.2015.			

349	Case No.: 52/19/83-ALC1/2014	Party Name: CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00828/AM15/	RLA File :03/94/040/00588/AM15/	Lic.No/Date: 0310790180 13.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.4.2015. The case is re-listed for 17.06.2015.			

350	Case No.: 71/19/83-ALC1/2014	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00847/AM15/	RLA File :03/95/040/00577/AM15/	Lic.No/Date: 0310790167 13.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

351	Case No.: 21/19/83-ALC1/2014	Party Name: PEEKAY WOOD INDUSTRIES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00797/AM15/	RLA File :10/24/040/00063/AM15/	Lic.No/Date: 1010058841 14.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 17.06.2015.			

352	Case No.:22/19/83-ALC1/2014	Party Name:PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00798/AM15/	RLA File :10/24/040/00065/AM15/	Lic.No/Date:1010058842 14.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

353	Case No.:72/19/83-ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00848/AM15/	RLA File :03/95/040/00590/AM15/	Lic.No/Date:0310790227 14.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

354	Case No.:9/19/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00785/AM15/	RLA File :02/24/040/00140/AM15/	Lic.No/Date:0210205070 16.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

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Case No.:34/19/83-ALC1/2014	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred								
HQ File :01/83/050/00810/AM15/	RLA File :05/24/040/00318/AM15/	Lic.No/Date:0510391630 17.10.2014	Defer Date:13.05.2015								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/2/2015-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-											
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Chlorinated paraffin (Chlorine content 51%-55%)</td><td>1 Kg</td><td>Olefins (Alpha Linear)</td><td>0.484 Kg.</td></tr></table>				Export Item	Qty.	Import Item	Qty.	Chlorinated paraffin (Chlorine content 51%-55%)	1 Kg	Olefins (Alpha Linear)	0.484 Kg.
Export Item	Qty.	Import Item	Qty.								
Chlorinated paraffin (Chlorine content 51%-55%)	1 Kg	Olefins (Alpha Linear)	0.484 Kg.								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

356	Case No.: 35/19/83-ALC1/2014	Party Name: SHIVA EXIM ENTERPRISES	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00811/AM15/	RLA File :05/24/040/00314/AM15/	Lic.No/Date: 0510391626 17.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

357	Case No.: 42/19/83-ALC1/2014	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00818/AM15/	RLA File :03/94/040/00628/AM15/	Lic.No/Date: 0310790352 17.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

358	Case No.: 43/19/83-ALC1/2014	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00819/AM15/	RLA File :03/94/040/00624/AM15/	Lic.No/Date: 0310790346 17.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 17.06.2015.			

359	Case No.: 69/19/83-ALC1/2014	Party Name: O C SPECIALITIES PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00845/AM15/	RLA File :03/95/040/00600/AM15/	Lic.No/Date: 0310790347 17.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

360	Case No.: 70/19/83-ALC1/2014	Party Name: MICRO INKS LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00846/AM15/	RLA File :03/95/040/00521/AM15/	Lic.No/Date: 0310790345 17.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 17.06.2015.			


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361	Case No.:15/19/83-ALC1/2014	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00791/AM15/	RLA File :02/24/040/00137/AM15/	Lic.No/Date:0210205076 20.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

362	Case No.:40/19/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00816/AM15/	RLA File :03/94/040/00669/AM15/	Lic.No/Date:0310790394 20.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

363	Case No.:48/19/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00824/AM15/	RLA File :03/94/040/00408/AM15/	Lic.No/Date:0310790383 20.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 22.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

364	Case No.:50/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00826/AM15/	RLA File :03/94/040/00662/AM15/	Lic.No/Date:0310790388 20.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

365	Case No.:13/19/83-ALC1/2014	Party Name:SHEKHAR ROY	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00789/AM15/	RLA File :02/24/040/00143/AM15/	Lic.No/Date:0210205078 21.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 17.06.2015.			

366	Case No.:14/19/83-ALC1/2014	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00790/AM15/	RLA File :02/24/040/00133/AM15/	Lic.No/Date:0210205082 21.10.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

Case No.: 36/19/83-ALC1/2014	Party Name: JINDAL PHOTO LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
HQ File :01/83/050/00812/AM15/	RLA File :05/23/040/00290/AM15/	Lic.No/Date: 0510391661 21.10.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/42/2015-TSW dated 25.05.2015, the Committee decided to approve the case as under :-			
367 Export Item : Thermal Photo paper Print Kit 7000 Quantity : 100 Number <u>Import Item</u>			
S. No.	Item Discription	Quantity Recommended	
1.	Wide Rolls of Thermal Photo Paper 7000	Net + 2.5%	
2.	Photographic Ink Cartridges 7000	Net to net	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:37/19/83-ALC1/2014	Party Name:JINDAL PHOTO LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00813/AM15/	RLA File :05/23/040/00289/AM15/	Lic.No/Date:0510391662 21.10.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No.7/42/2015-TSW dated 25.05.2015, the Committee decided to approve the case as under :-			
368	Export Item : Rolls of Photographic Color paper		
	Quantity : 1 Sq. Mt		
	<u>Import Item</u>		
	S. No.	Item Discription	Quantity Recommended
	1.	Jumbo Rolls of Photographic Color paper	1.025 Sq mt
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

369	Case No.: 44/2/83- ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00117/AM16/	RLA File :03/94/040/00620/AM15/	Lic.No/Date: 0310790555 28.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA. The case s re-listed for 17.06.2015			

370	Case No.: 57/19/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00833/AM15/	RLA File :03/95/040/00422/AM15/	Lic.No/Date: 0310790577 29.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 9.4.2015. The case is re-listed for 17.06.2015.			

371	Case No.: 58/19/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00834/AM15/	RLA File :03/95/040/00423/AM15/	Lic.No/Date: 0310790578 29.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 9.4.2015. The case is re-listed for 17.06.2015.			

372	Case No.: 59/19/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00835/AM15/	RLA File :03/95/040/00532/AM15/	Lic.No/Date: 0310790583 29.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

373	Case No.: 60/19/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00836/AM15/	RLA File :03/95/040/00533/AM15/	Lic.No/Date: 0310790585 29.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.4.2015. The case is re-listed for 17.06.2015.			


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374	Case No.: 74/19/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00850/AM15/	RLA File :03/95/040/00421/AM15/	Lic.No/Date: 0310790582 29.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

375	Case No.: 1/13/83-ALC1/2014	Party Name: SATYAM POLY PLAST	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date: 1310047678 30.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

376	Case No.: 16/19/83-ALC1/2014	Party Name: KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00792/AM15/	RLA File :02/24/040/00145/AM15/	Lic.No/Date: 0210205105 30.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

377	Case No.: 17/19/83-ALC1/2014	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00793/AM15/	RLA File :02/24/040/00146/AM15/	Lic.No/Date: 0210205106 30.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

378	Case No.: 61/19/83-ALC1/2014	Party Name: SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00837/AM15/	RLA File :03/95/040/00571/AM15/	Lic.No/Date: 0310790631 30.10.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 17.06.2015.			

379	Case No.: 40/2/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00113/AM16/	RLA File :03/94/040/00685/AM15/	Lic.No/Date:0310790634 30.10.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

380	Case No.: 42/2/83- ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00115/AM16/	RLA File :03/94/040/00621/AM15/	Lic.No/Date:0310790640 30.10.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

381	Case No.: 43/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00116/AM16/	RLA File :03/94/040/00668/AM15/	Lic.No/Date:0310790639 30.10.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

382	Case No.: 63/13/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

383	Case No.: 20/19/83- ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00796/AM15/	RLA File :04/24/040/00202/AM15/	Lic.No/Date:0410159668 31.10.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.				

384	Case No.: 4/19/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00780/AM15/	RLA File :08/24/040/00296/AM15/	Lic.No/Date:0810133712 03.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

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Case No.:5/19/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Approved								
HQ File :01/83/050/00781/AM15/	RLA File :08/24/040/00292/AM15/	Lic.No/Date:0810133706 03.11.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/45/2014-CH-II dated 26.05.2015, the Committee decided to approve the case as under :-											
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Solvent Yellow 93 (CI No.48160)</td><td>1 Kg</td><td>1. Aniline Oil 2. Sodium Nitrite 3. Methyl aceto Acetic Ester 4. Tri Ethyl ortho Formate 5. Diethylene Glycol</td><td>0.875 Kg 0.737 Kg 0.960 Kg 0.435 Kg 0.200 Kg</td></tr></table>				Export Item	Qty.	Import Item	Qty.	Solvent Yellow 93 (CI No.48160)	1 Kg	1. Aniline Oil 2. Sodium Nitrite 3. Methyl aceto Acetic Ester 4. Tri Ethyl ortho Formate 5. Diethylene Glycol	0.875 Kg 0.737 Kg 0.960 Kg 0.435 Kg 0.200 Kg
Export Item	Qty.	Import Item	Qty.								
Solvent Yellow 93 (CI No.48160)	1 Kg	1. Aniline Oil 2. Sodium Nitrite 3. Methyl aceto Acetic Ester 4. Tri Ethyl ortho Formate 5. Diethylene Glycol	0.875 Kg 0.737 Kg 0.960 Kg 0.435 Kg 0.200 Kg								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

386	Case No.: 6/19/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00782/AM15/	RLA File :08/24/040/00268/AM15/	Lic.No/Date:0810133707 03.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 8.05.2015. The case is re-listed for 17.06.2015.			

387	Case No.: 68/19/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00844/AM15/	RLA File :03/95/040/00583/AM15/	Lic.No/Date:0310790714 03.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

388	Case No.: 79/13/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date: 0810133732 05.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.2015.			

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Case No.: 56/19/83-ALC1/2014	Party Name: SCHOTT KAISHA PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
HQ File :01/83/050/00832/AM15/	RLA File :03/95/040/00650/AM15/	Lic.No/Date: 0310790778 05.11.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/39/2015-TSW dated 25.05.2015, the Committee decided to approve the case as under :-			
Export Item : Glass Cartridges for use in Dental/ Pen Injectors/ Auto Injectors in various capacities sterile or non-sterile			
Quantity : 1 Kg (Net content of glass)			
Import Item			
S. No.	Item Discription	Quantity Recommended	
1.	Relevant Glass Tubing (70023100)	1.2 Kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

390	Case No.: 73/19/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00849/AM15/	RLA File :03/95/040/00528/AM15/	Lic.No/Date: 0310790787 05.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

391	Case No.: 39/15/83-ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00535/AM15/	RLA File :05/23/040/00294/AM15/	Lic.No/Date: 0510391892 07.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 6.4.2015. The case is re-listed for 17.06.2015.			

392	Case No.:86/15/83-ALC1/2014	Party Name:NIPRO GLASS INDIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00582/AM15/	RLA File :05/24/040/00328/AM15/	Lic.No/Date:0510391888 07.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 20.05.2015 issued by Deptt. of IPP . Re-listed for 17.06.2015.			

393	Case No.:12/19/83-ALC1/2014	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00788/AM15/	RLA File :02/24/040/00158/AM15/	Lic.No/Date:0210205124 07.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

394	Case No.:27/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00803/AM15/	RLA File :05/23/040/00312/AM15/	Lic.No/Date:0510391893 07.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

395	Case No.:62/19/83-ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00838/AM15/	RLA File :03/95/040/00637/AM15/	Lic.No/Date:0310790820 07.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 17.06.2015.			

396	Case No.:46/2/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00119/AM16/	RLA File :03/94/040/00724/AM15/	Lic.No/Date:0310790839 07.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

397	Case No.: 8/19/83-ALC1/2014	Party Name: DEEP POLYMERS PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00784/AM15/	RLA File :08/24/040/00299/AM15/	Lic.No/Date: 0810133752 10.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(AA). The case is re-listed for 17.06.2015.			

398	Case No.: 45/2/83-ALC1/2015	Party Name: EXIM CORPORATION	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00118/AM16/	RLA File :03/94/040/00736/AM15/	Lic.No/Date: 0310790868 10.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 17.06.2015.			

399	Case No.: 18/19/83-ALC1/2014	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00794/AM15/	RLA File :02/24/040/00155/AM15/	Lic.No/Date: 0210205143 11.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

400	Case No.: 30/19/83-ALC1/2014	Party Name: INTECH PHARMA PVT. LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00806/AM15/	RLA File :05/23/040/00310/AM15/	Lic.No/Date: 0510391929 11.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			

401	Case No.: 74/17/83-ALC1/2014	Party Name: LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00684/AM15/	RLA File :03/95/040/00175/AM15/	Lic.No/Date: 0310790985 12.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

402	Case No.: 28/19/83-ALC1/2014	Party Name: NIPPON CARBIDE INDIA PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00804/AM15/	RLA File :05/24/040/00316/AM15/	Lic.No/Date: 0510391958 12.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			

403	Case No.: 48/2/83-ALC1/2015	Party Name: HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00121/AM16/	RLA File :03/94/040/00491/AM15/	Lic.No/Date: 0310790961 12.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

404	Case No.: 10/19/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00786/AM15/	RLA File :08/24/040/00310/AM15/	Lic.No/Date: 0810133797 13.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			

405	Case No.: 11/19/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00787/AM15/	RLA File :08/24/040/00305/AM15/	Lic.No/Date: 0810133798 13.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			

406	Case No.: 27/2/83-ALC1/2015	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00100/AM16/	RLA File :03/95/040/00662/AM15/	Lic.No/Date: 0310791034 13.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			


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 Ministry of Commerce
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407	Case No.: 29/19/83-ALC1/2014	Party Name:GSC, GLASS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00805/AM15/	RLA File :05/23/040/00353/AM15/	Lic.No/Date:0510392007 14.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 17.06.2015.			

408	Case No.: 39/19/83-ALC1/2014	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00815/AM15/	RLA File :06/24/040/00018/AM15/	Lic.No/Date:0610037969 14.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 17.06.2015.			

409	Case No.: 26/2/83-ALC1/2015	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00099/AM16/	RLA File :03/95/040/00971/AM14/	Lic.No/Date:0310791088 14.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

410	Case No.: 49/2/83-ALC1/2015	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00122/AM16/	RLA File :03/94/040/00218/AM15/	Lic.No/Date:0310791134 17.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

411	Case No.: 31/19/83-ALC1/2014	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00807/AM15/	RLA File :05/24/040/00374/AM15/	Lic.No/Date:0510392046 18.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

412	Case No.: 32/19/83-ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00808/AM15/	RLA File :05/23/040/00338/AM15/	Lic.No/Date: 0510392049 18.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			

413	Case No.: 33/19/83-ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00809/AM15/	RLA File :05/23/040/00333/AM15/	Lic.No/Date: 0510392047 18.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.04.2015. The case is re-listed for 17.06.2015.			

414	Case No.: 85/15/83-ALC1/2014	Party Name: COLORANT LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date: 0810133890 21.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

415	Case No.: 69/17/83-ALC1/2014	Party Name: CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00679/AM15/	RLA File :03/94/040/00598/AM15/	Lic.No/Date: 0310791297 21.11.2014	Defer Date:
	Decision : The case is withdrawn. The case has already been approved in Meeting No.1/16 dated 29.04.2015.			

416	Case No.: 2/19/83-ALC1/2014	Party Name: ASTRON PACKAGING LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00778/AM15/	RLA File :08/24/040/00309/AM15/	Lic.No/Date: 0810133887 21.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 17.06.2015.			

417	Case No.: 28/2/83-ALC1/2015	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00101/AM16/	RLA File :03/95/040/00174/AM15/	Lic.No/Date:0310791348 24.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

418	Case No.: 30/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00103/AM16/	RLA File :03/95/040/00656/AM15/	Lic.No/Date:0310791360 24.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

419	Case No.: 33/2/83-ALC1/2015	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00106/AM16/	RLA File :03/95/040/00681/AM15/	Lic.No/Date:0310791365 25.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

420	Case No.: 18/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00091/AM16/	RLA File :03/95/040/00694/AM15/	Lic.No/Date:0310791431 26.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

421	Case No.: 25/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00098/AM16/	RLA File :03/95/040/00657/AM15/	Lic.No/Date:0310791430 26.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

422	Case No.: 19/2/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00092/AM16/	RLA File :03/95/040/00695/AM15/	Lic.No/Date:0310791480 27.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

423	Case No.: 29/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00102/AM16/	RLA File :03/95/040/00587/AM15/	Lic.No/Date:0310791471 27.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

424	Case No.: 31/2/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00104/AM16/	RLA File :03/95/040/00704/AM15/	Lic.No/Date:0310791477 27.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 17.06.2015. .			

425	Case No.: 35/2/83-ALC1/2015	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00108/AM16/	RLA File :03/95/040/00632/AM15/	Lic.No/Date:0310791481 27.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

426	Case No.: 41/2/83-ALC1/2015	Party Name:CAMPOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00114/AM16/	RLA File :03/94/040/00831/AM15/	Lic.No/Date:0310791500 27.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

427	Case No.: 12/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00085/AM16/	RLA File :31/83/040/00178/AM15/	Lic.No/Date:3110065111 28.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

428	Case No.: 13/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00086/AM16/	RLA File :31/83/040/00177/AM15/	Lic.No/Date:3110065110 28.11.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

429	Case No.: 21/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00094/AM16/	RLA File :03/95/040/00710/AM15/	Lic.No/Date:0310791563 01.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

430	Case No.: 22/2/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00095/AM16/	RLA File :03/95/040/00722/AM15/	Lic.No/Date:0310791574 01.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

431	Case No.: 1/15/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

432	Case No.: 75/17/83-ALC1/2014	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00685/AM15/	RLA File :03/95/040/00726/AM15/	Lic.No/Date: 0310791616 02.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

433	Case No.: 20/2/83-ALC1/2015	Party Name: SUNSHIELD CHEMICALS LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00093/AM16/	RLA File :03/95/040/00725/AM15/	Lic.No/Date: 0310791590 02.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 26.05.2015. The case is re-listed for 17.06.2015.			

434	Case No.: 23/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00096/AM16/	RLA File :03/95/040/00732/AM15/	Lic.No/Date: 0310791623 02.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 17.06.2015.			

435	Case No.: 34/2/83-ALC1/2015	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00107/AM16/	RLA File :03/95/040/00644/AM15/	Lic.No/Date: 0310791599 02.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

436	Case No.: 2/15/83-ALC1/2014	Party Name: SUDEEP PHARMA LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00498/AM15/	RLA File :34/24/040/00144/AM15/	Lic.No/Date: 3410040750 03.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

437	Case No.: 24/2/83-ALC1/2015	Party Name: NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00097/AM16/	RLA File :03/95/040/00536/AM15/	Lic.No/Date: 0310791654 03.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 17.06.2015.			

438	Case No.: 36/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00109/AM16/	RLA File :03/95/040/00734/AM15/	Lic.No/Date: 0310791635 03.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

439	Case No.: 3/15/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00499/AM15/	RLA File :17/24/040/00140/AM15/	Lic.No/Date: 1710005994 04.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

440	Case No.: 38/2/83-ALC1/2015	Party Name: REX TONE INDUSTRIES LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00111/AM16/	RLA File :03/95/040/00747/AM15/	Lic.No/Date: 0310791704 04.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

441	Case No.: 39/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00112/AM16/	RLA File :03/95/040/00745/AM15/	Lic.No/Date: 0310791701 04.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

442	Case No.: 47/2/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00120/AM16/	RLA File :03/94/040/00828/AM15/	Lic.No/Date:0310791699 04.12.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

443	Case No.: 37/2/83-ALC1/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00110/AM16/	RLA File :03/95/040/00264/AM15/	Lic.No/Date:0310791994 15.12.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

444

Case No.:56/2/83-ALC1/2015	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Approved
HQ File :01/83/050/00129/AM16/	RLA File :03/94/040/00816/AM15/	Lic.No/Date:0310791998 15.12.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their letter No.14010/13/2015-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Liquid Red Dye No. 1 (C.I. 43196) (Dye content 65%, solvent Red Dyes)	1 Kg	1. Beta Naphthol 2. Heptene 3. Mix Toluidine 4. Aniline Oil 5. Sodium Nitrite	0.180 Kg 0.160 Kg 0.167 Kg 0.057 Kg 0.174 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

445	Case No.: 87/15/83- ALC1/2014	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

446	Case No.: 89/15/83-ALC1/2014	Party Name: ITC LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00585/AM15/	RLA File :09/24/040/00427/AM15/	Lic.No/Date: 0910061394 16.12.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 12.3.2015. The case is re-listed for 17.06.2015.			

447	Case No.: 50/2/83-ALC1/2015	Party Name: CRODA INDIA COMPANY PRIVATE LIMITED.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00123/AM16/	RLA File :03/94/040/00888/AM15/	Lic.No/Date: 0310792123 17.12.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

448	Case No.: 5/2/83-ALC1/2015	Party Name: FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00078/AM16/	RLA File :05/23/040/00410/AM15/	Lic.No/Date: 0510392482 18.12.2014	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

449	Case No.: 16/2/83-ALC1/2015	Party Name: RELIABLE SERVICES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00089/AM16/	RLA File :07/24/040/00316/AM15/	Lic.No/Date: 0710107219 18.12.2014	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

450	Case No.: 52/2/83-ALC1/2015	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00125/AM16/	RLA File :03/94/040/00898/AM15/	Lic.No/Date: 0310792263 22.12.2014	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

451	Case No.:75/19/83-ALC1/2014	Party Name:IPSA TEXCHEM PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00851/AM15/	RLA File :03/94/040/00887/AM15/	Lic.No/Date:0310792309 23.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

452	Case No.:53/2/83-ALC1/2015	Party Name:DUCOL ORGANICS AND COLOURS PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00126/AM16/	RLA File :03/94/040/00916/AM15/	Lic.No/Date:0310792353 24.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

453	Case No.:77/17/83-ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00687/AM15/	RLA File :05/23/040/00446/AM15/	Lic.No/Date:0510392595 26.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

454	Case No.:51/2/83-ALC1/2015	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00124/AM16/	RLA File :03/94/040/00607/AM15/	Lic.No/Date:0310792416 29.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

455	Case No.:6/2/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00079/AM16/	RLA File :05/24/040/00457/AM15/	Lic.No/Date:0510392611 30.12.2014	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

456	Case No.:7/2/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00080/AM16/	RLA File :05/24/040/00458/AM15/	Lic.No/Date:0510392617 30.12.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

457	Case No.:79/2/83-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00152/AM16/	RLA File :03/94/040/00822/AM15/	Lic.No/Date:0310792456 30.12.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

458	Case No.:60/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00133/AM16/	RLA File :03/95/040/00778/AM15/	Lic.No/Date:0310792516 31.12.2014	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

459	Case No.:78/17/83-ALC1/2014	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00688/AM15/	RLA File :05/24/040/00416/AM15/	Lic.No/Date:0510392665 01.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

460	Case No.:10/2/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00083/AM16/	RLA File :04/24/040/00251/AM15/	Lic.No/Date:0410159948 01.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 26.05.2015. The case is re-listed for 17.06.2015.				

461	Case No.: 14/2/83-ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00087/AM16/	RLA File :02/24/040/00194/AM15/	Lic.No/Date:0210205411 02.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 26.05.2015. The case is re-listed for 17.06.2015.			

462	Case No.: 15/2/83-ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00088/AM16/	RLA File :02/24/040/00195/AM15/	Lic.No/Date:0210205412 02.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 26.05.2015. The case is re-listed for 17.06.2015.			

463	Case No.: 32/2/83-ALC1/2015	Party Name:GLOBE EXPORTS CORPORATION	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00105/AM16/	RLA File :29/24/040/00010/AM15/	Lic.No/Date:2910025188 02.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

464	Case No.: 65/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00138/AM16/	RLA File :03/95/040/00509/AM15/	Lic.No/Date:0310792617 06.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

465	Case No.: 26/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00802/AM15/	RLA File :30/24/040/00047/AM15/	Lic.No/Date:3010103328 07.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

	Case No.:57/2/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
466	HQ File :01/83/050/00130/AM16/	RLA File :03/95/040/00749/AM15/	Lic.No/Date:0310792654 07.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

	Case No.:58/2/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
467	HQ File :01/83/050/00131/AM16/	RLA File :03/95/040/00748/AM15/	Lic.No/Date:0310792653 07.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

	Case No.:59/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
468	HQ File :01/83/050/00132/AM16/	RLA File :03/95/040/00840/AM15/	Lic.No/Date:0310792644 07.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

	Case No.:66/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
469	HQ File :01/83/050/00139/AM16/	RLA File :03/95/040/00744/AM15/	Lic.No/Date:0310792643 07.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

	Case No.:77/2/83-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
470	HQ File :01/83/050/00150/AM16/	RLA File :03/94/040/00922/AM15/	Lic.No/Date:0310792677 08.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 17.06.2015.				

471	Case No.:69/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00142/AM16/	RLA File :03/95/040/00144/AM15/	Lic.No/Date:0310792792 09.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 17.06.2015.			

472	Case No.:78/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00151/AM16/	RLA File :03/95/040/00664/AM15/	Lic.No/Date:0310792790 09.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

473	Case No.:11/2/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00084/AM16/	RLA File :04/24/040/00256/AM15/	Lic.No/Date:0410160033 14.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 26.05.2015. The case is re-listed for 17.06.2015.			

474	Case No.:64/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00137/AM16/	RLA File :03/95/040/00844/AM15/	Lic.No/Date:0310792907 14.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

475	Case No.:67/2/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00140/AM16/	RLA File :03/95/040/00865/AM15/	Lic.No/Date:0310792985 16.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			


 Director General of Foreign Trade
 Ministry of Commerce and Industry
 Government of India
 New Delhi

476	Case No.: 68/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00141/AM16/	RLA File :03/95/040/00143/AM15/	Lic.No/Date:0310792999 16.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

477	Case No.: 73/2/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00146/AM16/	RLA File :03/95/040/00727/AM15/	Lic.No/Date:0310792971 16.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 14.05.2015. The case is re-listed for 17.06.2015.			

478	Case No.: 72/2/83-ALC1/2015	Party Name:SARAF CHEMICALS PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00145/AM16/	RLA File :03/95/040/00853/AM15/	Lic.No/Date:0310793037 19.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

479	Case No.: 55/2/83-ALC1/2015	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00128/AM16/	RLA File :03/94/040/00969/AM15/	Lic.No/Date:0310793124 20.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

480	Case No.: 61/2/83-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00134/AM16/	RLA File :03/95/040/00153/AM15/	Lic.No/Date:0310793136 20.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC (OPS) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 17.06.2015.			

481	Case No.: 63/2/83-ALC1/2015	Party Name:MONOPOL COLORS INDIA PRIVATE LIMITED.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00136/AM16/	RLA File :03/95/040/00836/AM15/	Lic.No/Date:0310793131 20.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

482	Case No.: 70/2/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00143/AM16/	RLA File :03/95/040/00879/AM15/	Lic.No/Date:0310793134 20.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

483	Case No.: 71/2/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00144/AM16/	RLA File :03/95/040/00673/AM15/	Lic.No/Date:0310793129 20.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.05.2015. The case is re-listed for 17.06.2015.			

484	Case No.: 76/2/83- ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00149/AM16/	RLA File :03/94/040/00961/AM15/	Lic.No/Date:0310793130 20.01.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

485	Case No.: 1/17/83-ALC1/2014	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:2/83- ALC1/2015 13.05.2015	Status: Case Approved
	HQ File :01/83/050/00611/AM15/	RLA File :03/94/040/00615/AM15/	Lic.No/Date:0310793196 22.01.2015	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No.46011/11/2010-PC.II dated 18.05.2015, the Committee decided to approve the case as under :-			
Export Item		Qty. in kg	Import Item	Qty. in Kg

Aromatic Solvent (Garasol 200)	1 Kg	Heavy Aromatic	1.05
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

486	Case No.:75/2/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00148/AM16/	RLA File :03/95/040/00875/AM15/	Lic.No/Date:0310793192 22.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

487	Case No.:80/2/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00153/AM16/	RLA File :03/95/040/00837/AM15/	Lic.No/Date:0310793190 22.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

488	Case No.:54/2/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00127/AM16/	RLA File :03/94/040/00966/AM15/	Lic.No/Date:0310793234 23.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.				

489	Case No.:81/2/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00154/AM16/	RLA File :03/94/040/00989/AM15/	Lic.No/Date:0310793232 23.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) (OPS) for providing the comments. U.O issued on 11.05.2015. The case is re-listed for 17.06.2015.				

490	Case No.:62/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00135/AM16/	RLA File :03/95/040/00845/AM15/	Lic.No/Date:0310793343 28.01.2015	Defer Date:17.06.2015
Decision : The Committee considered the case as per agenda and decided to defer				

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consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.

491	Case No.: 3/2/83-ALC1/2015	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00076/AM16/	RLA File :03/94/040/00717/AM15/	Lic.No/Date: 0310793427 30.01.2015	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

492	Case No.: 74/2/83-ALC1/2015	Party Name: O C SPECIALITIES PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00147/AM16/	RLA File :03/95/040/00896/AM15/	Lic.No/Date: 0310793431 30.01.2015	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

493	Case No.: 82/2/83-ALC1/2015	Party Name: ASHA PENN COLOR PVT.LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date: 0310793543 03.02.2015	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) (OPS) for providing the comments. U.O issued on 11.05.2015. The case is re-listed for 17.06.2015.			

494	Case No.: 24/19/83-ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00800/AM15/	RLA File :30/24/040/00054/AM15/	Lic.No/Date: 3010103366 06.02.2015	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

495	Case No.: 25/19/83-ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00801/AM15/	RLA File :30/24/040/00056/AM15/	Lic.No/Date: 3010103372 12.02.2015	Defer Date: 17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

496	Case No.: 79/17/83-ALC1/2014	Party Name: RAJ BORAX PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00689/AM15/	RLA File :03/95/040/00960/AM15/	Lic.No/Date: 0310793893 16.02.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 17.06.2015.			

497	Case No.: 23/19/83-ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00799/AM15/	RLA File :30/24/040/00057/AM15/	Lic.No/Date: 3010103374 19.02.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

498	Case No.: 1/19/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00777/AM15/	RLA File :17/24/040/00201/AM15/	Lic.No/Date: 1710006061 05.03.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

499	Case No.: 76/19/83-ALC1/2014	Party Name: ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00852/AM15/	RLA File :08/24/040/00437/AM15/	Lic.No/Date: 0810134862 20.03.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

500	Case No.: 1/2/83-ALC1/2015	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 2/83-ALC1/2015 13.05.2015	Status: Case Deferred
	HQ File :01/83/050/00074/AM16/	RLA File :09/24/040/00655/AM15/	Lic.No/Date: 0910061901 20.04.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			


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501	Case No.:2/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00075/AM16/	RLA File :09/24/040/00656/AM15/	Lic.No/Date:0910061902 20.04.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 17.06.2015.			

502	Case No.:4/2/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00077/AM16/	RLA File :09/24/040/00016/AM16/	Lic.No/Date:0910061936 27.04.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

503	Case No.:83/2/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:2/83-ALC1/2015 13.05.2015	Status:Case Deferred
	HQ File :01/83/050/00156/AM16/	RLA File :09/24/040/00687/AM15/	Lic.No/Date:0910061938 28.04.2015	Defer Date:17.06.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 17.06.2015.			

Date: 00.06.2015

R.S. Panjiar

Place: New Delhi

Foreign Trade Development officer


DIRECTOR GENERAL OF FOREIGN TRADE
Ministry of Commerce
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